

ORISSA HIGH COURT**FILING REPORT AS ON :27/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBA/000006/2023	M/S. EFFWA INFRA AND RESEARCH PVT. LTD. VS M/S. IDCOL FERRO CHROME AND ALLOYS LTD.	SUVASHISH PATTANAİK VS BIBEKANANDA BHUYAN	// () //
2	ARBP/000009/2023	M/S. RADHAKARISHNA ENTERPRISES VS M/S. EXIMUS MANAGEMENT PVT. LTD.	BIBEKANANDA BHUYAN VS SANGRAM RATH	// () //
3	BLAPL/0002322/2023	GOBINDA BINDHANI VS STATE OF ODISHA	SANGRAM RATH VS RAJENDRA NARAYAN ROUT	TIRING /3 /2023 S.D.J.M.-CIVIL JUDGE (JD),RAIRANGAPUR(Mayurbhanj) CT/000023/2023
4	BLAPL/0002323/2023	RAMLAL DUAN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS AJIT KUMAR RAUT	//0 SPECIAL JUDGE,BARGARH(Bargarh) Spl/000017/2023
5	BLAPL/0002324/2023	WARIS AHAMED VS STATE OF ODISHA	AJIT KUMAR RAUT VS TARINI PANIGRAHI	//0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/000003/2023
6	BLAPL/0002325/2023	GOVINDA HORIJON VS STATE OF ODISHA	TARINI PANIGRAHI VS MANORANJAN PADHY	JEYPORE SADAR /0271 /2022 () //
7	BLAPL/0002326/2023	PRASANT NAG VS STATE OF ODISHA	MANORANJAN PADHY VS BICHITRA NARAYAN SATAPATHY	PADWA /78 /2022 SPECIAL JUDGE,JEYPORE(Koraput) TR/000084/2022
8	BLAPL/0002327/2023	RABINDRA SAHOO VS STATE OF ODISHA	BICHITRA NARAYAN SATAPATHY VS TARINI PANIGRAHI	PARADEEP LOCK /429 /2022 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0001331/2022
9	BLAPL/0002328/2023	PITAR HORIJON VS STATE OF ODISHA	TARINI PANIGRAHI VS RITA SINGH	JEYPORE MAHILA /80 /2021 SPECIAL JUDGE,JEYPORE(Koraput) TR/000076/2021
10	BLAPL/0002329/2023	KESHAB CHANDRA MOHAPATRA VS STATE OF ODISHA	RITA SINGH VS TARINI PANIGRAHI	KISSANNAGAR PS /61 /2022 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cuttack) ST/0000142/2022
11	BLAPL/0002330/2023	GHASIRAM GADABA VS STATE OF ODISHA	TARINI PANIGRAHI VS TARINI PANIGRAHI	JEYPORE SADAR /101 /2021 A.D.J.,JEYPORE(Koraput) CT/000056/2021

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12	BLAPL/0002331/2023	KALIA GHATUAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KANDHEIGOLE /272 /2022 DISTRICT AND SESSIONS JUDGE,DEOGARH(Debagarh) ST/0000013/2023
13	BLAPL/0002332/2023	SUSHANTA PODH VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	barpalli /243 /2020 A.D.J.,BARGARH(Bargarh) CT/0000067/2021
14	BLAPL/0002333/2023	AJAYA DIGAL VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /22 /2023 S.D.J.M.,BALLIGUDA(Kandhamal) CT/0000065/2023
15	BLAPL/0002334/2023	SANJIB KHATUA VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /111 /2020 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000024/2020
16	BLAPL/0002335/2023	CHANDAN MAHANTA @ LITU VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	BARGAON /225 /2022 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000864/2022
17	BLAPL/0002336/2023	BAURIBANDHU PATRA VS STATE OF ODISHA	P.RAY VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000088/2023
18	BLAPL/0002337/2023	ARUN JYOTI SAMAL VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	JAKHAPURA /7 /2023 J.M.F.C.,JAJPUR ROAD(Jajapur) CT/0000069/2023
19	BLAPL/0002338/2023	PADMA KHILLA VS STATE OF ODISHA	MAMATA MISHRA VS	MOTU /18 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000048/2023
20	BLAPL/0002339/2023	LINKAN @ BISWANATH DAS VS STATE OF ODISHA	BISWARANJAN DALAI VS	JAGATSINGPUR /617 /2022 SPECIAL JUDGE,JAGATSINGHPUR(Jagatsinghapur) Spl/0000048/2022
21	BLAPL/0002340/2023	YUDHISTHIR PRADHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUJANGA /296 /2015 FTSC, JAGATSINGHPUR(Jagatsinghapur) Spl/0000049/2015
22	BLAPL/0002341/2023	DASARATHI BISOI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /201 /2020 SPECIAL JUDGE,MALKANGIRI(Malkangiri) TR/0000147/2020
23	BLAPL/0002342/2023	NRUPATI NAIK	SAROJ KUMAR DASH	DHENKANAL SADAR /186 /2022

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		VS	VS	A.D.J.,DHENKANAL(Dhenkanal)
24	BLAPL/0002343/2023	STATE OF ODISHA KEDARA KHAMARI	SURYAKANTA DWIBEDI	CT/0000175/2022 / /0
		VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal)
25	BLAPL/0002344/2023	STATE OF ODISHA INDRAMANI SETHA @ INDRAMANI SETHI	SMRUTI RANJAN MOHAPATRA	2(A)CC/0000007/2023 CHAKAPADA PS /18 /2020
		VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhamal)
26	BLAPL/0002345/2023	STATE OF ODISHA SAROJ MAHANTA @ SAROJ KUMAR MAHANTA	SURYAKANTA DWIBEDI	Spl/0000014/2020 SUKINDA /184 /2022
		VS	VS	()
27	BLAPL/0002346/2023	STATE OF ODISHA DASARATHA KATA	UMAKANTA BARIK	// CHANDAHANADI /161 /2021
		VS	VS	()
28	BLAPL/0002347/2023	STATE OF ODISHA SACHIDA RANA	SACHIDANANDA PADHEE	// / /0
		VS	VS	()
29	BLAPL/0002348/2023	STATE OF ODISHA LAMBODAR MALLICK	SURYAKANTA DWIBEDI	// / /0
		VS	VS	()
30	BLAPL/0002349/2023	STATE OF ODISHA CH. PRABIN KUMAR	ARIJEET MISHRA	// JEYPORE MAHILA /19 /2023
		VS	VS	()
31	BLAPL/0002350/2023	STATE OF ODISHA VISWAKARMA KUMAR	JUGALA KISHORE PANDA	// CHITRAKONDA /127 /2020
		VS	VS	()
32	BLAPL/0002351/2023	STATE OF ODISHA NARAYAN PRADHAN	JUGALA KISHORE PANDA	// / /0
		VS	VS	()
33	BLAPL/0002352/2023	STATE OF ODISHA JOYDEB KUIRI	AJIT KUMAR RAUT	// / /0
		VS	VS	()
34	BLAPL/0002353/2023	STATE OF ODISHA NARAYAN SAHOO	SAROJ RANJAN SUBUDHI	// DERABIS /228 /2022
		VS	VS	()

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35	BLAPL/0002354/2023	STATE OF ODISHA G. SABERISH KUMAR @ GUGULU VS	HIMANSHU BHUSAN DASH VS	// RAYAGADA TOWN /191 /2021 ()
36	BLAPL/0002355/2023	STATE OF ODISHA MUKA PADIAMI VS	JUGALA KISHORE PANDA VS	// KALIMELA /32 /2022 ()
37	BLAPL/0002356/2023	STATE OF ODISHA SANYASI BARIHA @ SANYASI VS	BHABANI PRASAD PRADHAN VS	// / /0 ()
38	BLAPL/0002357/2023	STATE OF ODISHA THABIRA BAGH VS	BHABANI PRASAD PRADHAN VS	// / /0 ()
39	BLAPL/0002358/2023	STATE OF ODISHA BINI NAYAK VS	SIDHARTH PRASAD DAS VS	// BASELI SAHI PS /165 /2022 ()
40	BLAPL/0002359/2023	STATE OF ODISHA KAMALA SAHOO VS	ASIT KUMAR JENA VS	// / /0 ()
41	BLAPL/0002360/2023	STATE OF ODISHA SONU MAJHI VS	DIGAMBAR SETHI VS	// KASHIPUR /84 /2021 ()
42	BLAPL/0002361/2023	STATE OF ODISHA BABITA BEHERA VS	SIDHARTH PRASAD DAS VS	// BASELI SAHI PS /165 /2022 ()
43	BLAPL/0002362/2023	STATE OF ODISHA SANJIT MALLIK VS	PARTHA SARATHI NAYAK VS	// BINJHARPUR /285 /2022 ()
44	BLAPL/0002363/2023	STATE OF ODISHA ASHOK KUMAR GUPTA VS	DIPTI RANJAN BHOKTA VS	// DAMANJODI /15 /2023 ()
45	BLAPL/0002364/2023	STATE OF ODISHA NILAMANI NAYAK @ BEHERA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// BASELI SAHI PS /165 /2022 () //

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46	BLAPL/0002365/2023	BHODEV KARUAN @ BHADEB KARUAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	KHARIAR /23 /2023 () //
47	BLAPL/0002366/2023	DINESH BAITHARU @ BITU VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	AMPANI /101 /2021 () //
48	BLAPL/0002367/2023	PURUSOTTAM NAIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	KESINGA /278 /2022 () //
49	BLAPL/0002368/2023	SANTU @ SANTOSH BEHERA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	BASELI SAHI PS /165 /2022 () //
50	BLAPL/0002369/2023	ATUL SINGH VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	/ /0 () //
51	BLAPL/0002370/2023	DAYANAND DIGAMBER JATHARE VS STATE OF ODISHA	TRILOCHAN NANDA VS	PADMAPUR /163 /2022 () //
52	BLAPL/0002371/2023	NADIMM AKHTAR VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	CUTTACK SADAR /421 /2022 () //
53	BLAPL/0002372/2023	JAGADISH MUNDA @ MEDDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	GHATAGAON /236 /2022 () //
54	BLAPL/0002373/2023	PADMALOCHAN TAREI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
55	BLAPL/0002374/2023	SUSHANT MUNDA VS STATE OF ODISHA	SATYABRATA PANDA VS	PALLAHARA /7 /2023 () //
56	BLAPL/0002375/2023	BIBHUTIBHUSAN DASH VS STATE OF ODISHA	JEETENDRA SAHU VS	KEONJHAR SADAR /397 /2022 () //
57	BLAPL/0002376/2023	HEMANTA NAYAK	SATYA RANJAN MULIA	DERABIS /228 /2022

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0002377/2023	TIKEDHAR GAINTA	MANAS KUMAR CHAND	JAIPATNA /186 /2022
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0002378/2023	GURU CHARAN MUNDA	MANAS KUMAR CHAND	BOLANI /38 /2022
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0002379/2023	BIJU MARANDI	MANAS CHAND	GHASIPURA /305 /2022
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0002380/2023	NIRA @ AJIT KUMAR PRUSTY	MANAS KUMAR CHAND	GHASIPURA /51 /2019
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0002381/2023	RUSHI BEHERA @ KALIA	S.S.RAY -2	ASKA /384 /2019
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0002382/2023	RAMESH DAS	A.BISWAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0002383/2023	BHIKARI CHARAN SWAIN	BHABANI SHANKAR PARIDA	MAHANGA /5 /2021
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0002384/2023	SIPU @ NITISH DAS	BHABANI SHANKAR DASPARIDA	KHANDAGIRI P.S. /458 /2022
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0002385/2023	LOKESH KUMAR SAHOO	PURNA CHANDRA DAS	MAHILA P.S.(BBSR) /9 /2023
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0002386/2023	TUTU BEHERA	KHAGESWAR BEHERA	PURUSHOTTAMPUR /366 /2022
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0002387/2023	GANDU NAIK	S.S.RAY (2)	SURADA /191 /2019
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	BLAPL/0002388/2023	STATE OF ODISHA PURNA HARIJAN VS	ARIJEET MISHRA VS	// JEYPORE TOWN /3 /2023 ()
70	BLAPL/0002389/2023	STATE OF ODISHA BABALU YADAV VS	DHANANJAYA NAYAK VS	// BARANGA /45 /2023 ()
71	BLAPL/0002390/2023	STATE OF ODISHA NITESH YADAV VS	DHANANJAYA NAYAK VS	// BARANGA /44 /2023 ()
72	BLAPL/0002391/2023	STATE OF ODISHA BIKASH BEHERA @ DIPU VS	BIDESHI KUMAR GHADEI VS	// LALBAG /39 /2023 ()
73	BLAPL/0002392/2023	STATE OF ODISHA LADU @ SARBESWAR ROUT VS	AMITAV TRIPATHY VS	// KHANDAPARA /239 /2022 ()
74	BLAPL/0002393/2023	STATE OF ODISHA BAPUNU @ ASISH KUMAR MALIK @ ASISH KUMAR MANCHIK VS	MANCHIK NAN PANIGRAHI VS	// BERHAMPUR /2 /2023 ()
75	BLAPL/0002394/2023	STATE OF ODISHA PRASANTA KUMAR SAHOO VS	DASARATHI DASH VS	// GANIA /89 /2022 ()
76	BLAPL/0002395/2023	STATE OF ODISHA RANJAN @ ANJAN PATTAYAT VS	DHARMENDRA SETHY VS	// BASTA /301 /2022 ()
77	BLAPL/0002396/2023	STATE OF ODISHA DILLIP PARIDA VS	DASARATHI DASH VS	// NAYAGARH SADAR /186 /2022 ()
78	BLAPL/0002397/2023	STATE OF ODISHA PARSURAM PENTHIA VS	ARIJEET MISHRA VS	// JEYPORE MAHILA /132 /2022 ()
79	BLAPL/0002398/2023	STATE OF ODISHA DEBENDRA SINGH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// NANDAPUR /67 /2022 () //

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80	BLAPL/0002399/2023	NILAMANI PRADHAN @ BULU PRADHAN VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /341 /2022 () //
81	BLAPL/0002400/2023	SAGAR NAYAK VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	CHHEND /118 /2022 () //
82	BLAPL/0002401/2023	R. MUNNA REDDY AND ANOTHER VS STATE OF ODISHA	SUSANTA KUMAR PANIGRAHI VS	RAMBHA (KHALLIKOTE) /0707 /2022 () //
83	BLAPL/0002402/2023	ROSHAN KUMAR SHA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DEOGARH /892 /2022 () //
84	BLAPL/0002403/2023	ANANDA NAIK VS STATE OF ODISHA	MANORANJAN MUDULI VS	BIDANASI /25 /2023 () //
85	BLAPL/0002404/2023	DIBAKAR PAHADSINGH @ PAHADASINGH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	NIRAKARPUR /31 /2023 () //
86	BLAPL/0002405/2023	SAHADEV KHORA VS STATE OF ODISHA	SURYAKANTA DASH VS	/ /0 () //
87	BLAPL/0002406/2023	AFFAN AZIM SAYYE VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PADMAPUR /50 /2022 () //
88	BLAPL/0002407/2023	DHIRENDRA BEHERA VS STATE OF ODISHA	ANUPAM DASH VS	/ /0 () //
89	BLAPL/0002408/2023	RABI @ RABINDRA SINGH VS STATE OF ODISHA	ABHISHEK DASH VS	BAISINGA /111 /2017 () //
90	BLAPL/0002409/2023	RAMA CHHENDIA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /22 /2023 () //
91	BLAPL/0002410/2023	ANADI KISAN	A.K.SAHOO	BARKOTE /13 /2023

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		VS	VS	()
92	BLAPL/0002411/2023	STATE OF ODISHA MANOJ NAIK	BIBHUTI KESHARI BISWAL	// GADISAGADA /142 /2020
		VS	VS	()
93	BLAPL/0002412/2023	STATE OF ODISHA P. BABLU MURTY@BABLU	SIDHESWAR MOHANTY	// JHARSUGUDA /676 /2022
		VS	VS	()
94	BLAPL/0002413/2023	STATE OF ODISHA PRABIN LAKRA	S.S.RAY (2)	// BARGAON /51 /2015
		VS	VS	()
95	BLAPL/0002414/2023	STATE OF ODISHA SUJIT TIRIYA @ MOTU	PABITRA KUMAR NAYAK	// PLANTSITE /427 /2021
		VS	VS	()
96	BLAPL/0002415/2023	STATE OF ODISHA CHANDAN KUMAR PRADHAN	CHIRANJEEV BIDYABHUSHAN	// / /0
		VS	VS	()
97	BLAPL/0002416/2023	STATE OF ODISHA GOVINDA @ GOBIND CHANDRA BAGH	RUDRA NARAYAN PARIJA	// RAJGANGPUR /417 /2022
		VS	VS	()
98	BLAPL/0002417/2023	STATE OF ODISHA KANHA SWAIN	DEEPAK RANJAN PARIDA	// LAXMISAGAR P.S. /295 /2022
		VS	VS	()
99	BLAPL/0002418/2023	STATE OF ODISHA RASHMI RANJAN PANDA @ GUDU	SURYA NARAYAN MISHRA	// TALABANIA /1 /2023
		VS	VS	()
100	BLAPL/0002419/2023	STATE OF ODISHA DANIEL KHORA	ARIJEET MISHRA	// KUNDRA /114 /2022
		VS	VS	()
101	BLAPL/0002420/2023	STATE OF ODISHA SAYAD AMJAD EMAM @ SAYED AMZAD	SMRUTI RANJAN MOHAPATRA	// SALIPUR /40 /2023
		VS	VS	()
102	CMAPL/0000161/2023	STATE OF ODISHA SUB-DIVISIONAL OFFICER (TELECOM), B.S.N.L., JALASWAR	ASWOK KUMAR MOHANTY	// / /
		VS	VS	()

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103	CMAPL/0000162/2023	PRESIDING OFFICER,CENTRAL GOVT., INDUSTRIAL TRIBUNAL CUM LABOUR COURT, BBSR. MANAGER, ELECTRICAL, TALCHER ELECTRICAL DIVISION	DR. SANKU KUMAR SHARMA	// //
		VS	VS	()
104	CMAPL/0000163/2023	GRIEVANCE REDRESSAL FORUM, DHENKANAL MOHAMMAD ASLAM	ADV.	// //
		VS	VS	()
105	CMAPL/0000164/2023	PRINCIPAL SECY.,HOME DEPT. AJIT KUMAR PANIGRAHI	SWAPNIL ROY	// //
		VS	VS	()
106	CMP/0000214/2023	STATE OF ODISHA JENISH UTHANSINGH	DR. SIMANCHALLA RANJIT	// //
		VS	VS	CIVIL JUDGE(JD),DARINGIBADI(Kandhamal)
		PRATAP SINGH@UTHANSINGH@PRABHAKAR BEHERA		CS/0000001/2023
107	CMP/0000215/2023	RENUBALA SAMANTRAY	BANSHIDHAR BAUG	// //
		VS	VS	()
		MANASH RANJAN MOHAPATRA		//
108	CMP/0000216/2023	MURALIDHAR MISHRA	SHELLY DAS	// //
		VS	VS	()
		MANJULATA NANDA		//
109	CMP/0000217/2023	ARNAPURNA DEVI @ FAKIRMANI DEVI	BHAWANI SANKAR PANIGRAHI	// //
		VS	VS	()
		LINGARAJ MISHRA		//
110	CMP/0000218/2023	SUSANTA KUMAR BISWAL	SARATHI JYOTI MOHANTY	// //
		VS	VS	()
		RENUBALA MANSINGH		//
111	CMP/0000219/2023	MD.SARWAR @ MD.SARWAR HUSSAIN	PRASANTA KUMAR SATAPATHY	// //
		VS	VS	()
		O.C.L.INDIA LTD.,SUNDARGARH		//
112	CMP/0000220/2023	RAJANI BEHERA	SAMIR KUMAR MISHRA	// //
		VS	VS	()
		CHANCHALA SAMAL		//
113	CMP/0000221/2023	DEEPAK KUMAR PRADHAN	AJAYA KUMAR PRADHAN	// //
		VS	VS	()
		RAJESH KUMAR PRADHAN		//

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114	CMP/0000222/2023	KAMAL KUMAR SAHOO VS PRAMOD KUMAR SAHOO	SAMIR KUMAR MISHRA VS	// 0 //
115	CMP/0000223/2023	NIRANJAN NAYAK VS PRAMILA NAYAK	PRADEEP KUMAR KHUNTIA VS	// 0 //
116	CMP/0000224/2023	PRAFULLA KUMAR SAHOO VS BASANTI SAHOO	DEBASIS PANIGRAHI VS	// 0 //
117	COA/0000001/2023	HEMANTA SHARMA VS THE REGISTRAR OF COMPANIES, ORISSA	RAKESH BEHERA VS	// 0 //
118	COA/0000002/2023	PRASANTA KUMAR PRADHAN VS THE REGISTRAR OF COMPANAIES, ORISSA	RAKESH BEHERA VS	// 0 //
119	COA/0000003/2023	TRILOCHAN PANDA VS THE REGISTRAR OF COMPANIES	RAKESH BEHERA VS	// 0 //
120	CONTC/0001351/2023	PRAMOD KUMAR DAS VS KALIKESH NARAYAN SINGDEO, CHAIRMAN, ODISHA STATE HOUSING BOARD, BBSR	ADV VS	// 0 //
121	CONTC/0001352/2023	GANESWAR DAS VS PRADEEP KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION, ODISHA	ADV VS	// 0 //
122	CONTC/0001353/2023	PRADEEP KUMAR CHOUDHURY VS ROOPA ROSHAN SAHOO, COMNR. CUM SECY., SC AND ST DEV. DEPT.	SANTOSH KUMAR DASH VS	// 0 //
123	CONTC/0001354/2023	SAROJINI DEVI VS SUSANTA DASH, DIRECTOR, SECONDRY EDUCATION, ODISHA, BBSR.	ADV. VS	// 0 //
124	CONTC/0001355/2023	BAIDYANATHA MAHANANDIA VS AROBINDA PADHI, PRINCIPAL SECY., AGRICULTURE AND FARMERS EMPOWERMENT DEPT.	ADV. VS	// 0 //
125	CONTC/0001356/2023	TAPASPINI RANA	ADV.	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
126	CONTC/0001357/2023	PRADIP KUMAR GURU, C.D.M. AND P.H.O., BALANGIR SIBA NARAYAN SAHU	ADV.	//
		VS	VS	0
127	CONTC/0001358/2023	ASHISH THAKARE, IAS ODISHA GRAMYA BANK,PATTAMUNDAI BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
128	CONTC/0001359/2023	PRABHAKAR ROUT, PRINCIAPAL CUM DDO, PATTAMUNDAI COLLEGE ODISHA GRAMYA BANK,PATTAMUNDAI BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
129	CONTC/0001360/2023	MANORANJAN SETHI, B.E.O. CUM DDO, PATTAMUNDAI SUKANTI MOHANTY	ADV.	//
		VS	VS	0
130	CONTC/0001361/2023	ASWATHY S,IAS JAGADISH SETHI	ADV.	//
		VS	VS	0
131	CONTC/0001362/2023	ABHIRAM BEURIA,EXEC. ENGNR.,POTTERU IRRIGATION DIVISION,BALIMELA BISWA BHUSAN MOHANTY	ADV.	//
		VS	VS	0
132	CONTC/0001363/2023	KAMAL LOCHAN MISHRA, COLLECTOR, NAWARANGPUR NIRANJAN DIXIT	ADV.	//
		VS	VS	0
133	CONTC/0001364/2023	BEETA MOHANTY, PRINCIPAL, I.C., S.C.S. HIGHER SECONDARY SCHOOL, PURI NIRUPAMA KHAMARI	ADV.	//
		VS	VS	0
134	CONTC/0001365/2023	ARATI AHUJA, SECY., WOMEN AND CHILDREN DEV. DEPT.,ODISHA, BBSR. BHASKAR BEHERA	ADV	//
		VS	VS	0
135	CONTC/0001366/2023	PRASANNA KUMAR SAMANTARAY, TAHASILDAR, REMUNA SURAJ PADHAN	ADV	//
		VS	VS	0
		DR. BIJAYA BHUSHAN NANDA, O.S.E.S.		//
136	CONTC/0001367/2023	SUBHRAJEET ROUT	SATYABRATA SATAPATHY	//
		VS	VS	0

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137	CONTC/0001368/2023	ASWATHY S., I.A.S. MURALIDHARA DAS VS	SATYABRATA SATAPATHY VS	// // 0
138	CONTC/0001369/2023	DATTATRAYA BHAUSAHEB SHINDE, I.A.S. JHADESWAR SETHI VS	SATYABRATA SATAPATHY VS	// // 0
139	CONTC/0001370/2023	DATTATRAYA BHAUSAHEB SHINDE, I.A.S. BHARATI MISHRA VS	BANSHIDHAR SATAPATHY VS	// // 0
140	CONTC/0001371/2023	DATTATRAYA BHAUSAHEB SHINDE, I.A.S. KAMALA SWAIN VS	ADV. VS	// // 0
141	CONTC/0001372/2023	ASWATHY S,IAS ROHITA PATEL VS	ADV VS	// // 0
142	CONTC/0001373/2023	ALOK KAR, DIRECTOR R AND R CUM EX OFFICIO, WATER RESOURCES DEPT. HARE PATEL VS	ADV VS	// // 0
143	CONTC/0001374/2023	ALOK KAR, DIRECTOR R AND R CUM EX OFFICIO, WATER RESOURCES DEPT. GANESH PATEL VS	ADV VS	// // 0
144	CONTC/0001375/2023	ALOK KAR, DIRECTOR R AND R CUM EX OFFICIO, WATER RESOURCES DEPT. MANU MAJHI VS	ADV VS	// // 0
145	CONTC/0001376/2023	ALOK KAR, DIRECTOR R AND R CUM EX OFFICIO, WATER RESOURCES DEPT. PURNA MAJHI VS	ADV VS	// // 0
146	CONTC/0001377/2023	ALOK KAR, DIRECTOR R AND R CUM EX OFFICIO, WATER RESOURCES DEPT. MADAN MAJHI VS	ADV VS	// // 0
147	CONTC/0001378/2023	ALOK KAR, DIRECTOR R AND R CUM EX OFFICIO, WATER RESOURCES DEPT. KISHORE MAJHI VS	ADV VS	// // 0
		ALOK KAR, DIRECTOR R AND R CUM EX OFFICIO, WATER RESOURCES DEPT.		//

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148	CONTC/0001379/2023	CHUNULAL MAJHI VS ALOK KAR, DIRECTOR R AND R CUM EX OFFICIO, WATER RESOURCES DEPT.	ADV VS	// 0
149	CONTC/0001380/2023	KARTIK AHIR VS ALOK KAR, DIRECTOR R AND R CUM EX OFFICIO, WATER RESOURCES DEPT.	ADV VS	// 0
150	CONTC/0001381/2023	DOLECHANDRA MAJHI VS ALOK KAR, DIRECTOR R AND R CUM EX OFFICIO, WATER RESOURCES DEPT.	ADV VS	// 0
151	CONTC/0001382/2023	HARERAM MAJHI VS ALOK KAR, DIRECTOR R AND R CUM EX OFFICIO, WATER RESOURCES DEPT.	ADV VS	// 0
152	CONTC/0001383/2023	DRUPA SINGH MAJHI VS ALOK KAR, DIRECTOR R AND R CUM EX OFFICIO, WATER RESOURCES DEPT.	ADV VS	// 0
153	CONTC/0001384/2023	HUMANA AHIR VS ALOK KAR, DIRECTOR R AND R CUM EX OFFICIO, WATER RESOURCES DEPT.	ADV VS	// 0
154	CONTC/0001385/2023	BHAKALU RANA VS ALOK KAR, DIRECTOR R AND R CUM EX OFFICIO, WATER RESOURCES DEPT.	ADV VS	// 0
155	CONTC/0001386/2023	JASHOBANTA RANA VS ALOK KAR, DIRECTOR R AND R CUM EX OFFICIO, WATER RESOURCES DEPT.	ADV VS	// 0
156	CONTC/0001387/2023	SUBUNDI AHIR VS ALOK KAR, DIRECTOR R AND R CUM EX OFFICIO, WATER RESOURCES DEPT.	ADV VS	// 0
157	CONTC/0001388/2023	MANSINGH AHIR VS ALOK KAR, DIRECTOR R AND R CUM EX OFFICIO, WATER RESOURCES DEPT.	ADV VS	// 0
158	CONTC/0001389/2023	CHAMARU SUNANI@ HARIJAN VS ALOK KAR, DIRECTOR R AND R CUM EX OFFICIO, WATER RESOURCES DEPT.	ADV VS	// 0
159	CONTC/0001390/2023	KHAGESWAR SUNANI	ADV	//

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		VS	VS	0
160	CONTC/0001391/2023	ALOK KAR, DIRECTOR R AND R CUM EX OFFICIO, WATER RESOURCES DEPT. RADHELAL AHIR	ADV	//
		VS	VS	0
161	CONTC/0001392/2023	ALOK KAR, DIRECTOR R AND R CUM EX OFFICIO, WATER RESOURCES DEPT. RAMA AHIR	ADV	//
		VS	VS	0
162	CONTC/0001393/2023	ALOK KAR, DIRECTOR R AND R CUM EX OFFICIO, WATER RESOURCES DEPT. BISHAM PATEL	ADV	//
		VS	VS	0
163	CONTC/0001394/2023	ALOK KAR, DIRECTOR R AND R CUM EX OFFICIO, WATER RESOURCES DEPT. DHARAM SINGH AHIR	ADV	//
		VS	VS	0
164	CONTC/0001395/2023	ALOK KAR, DIRECTOR R AND R CUM EX OFFICIO, WATER RESOURCES DEPT. RAMAKRUSHNA PATEL	ADV	//
		VS	VS	0
165	CONTC/0001396/2023	ALOK KAR, DIRECTOR R AND R CUM EX OFFICIO, WATER RESOURCES DEPT. HIRALAL AHIR	ADV	//
		VS	VS	0
166	CONTC/0001397/2023	ALOK KAR, DIRECTOR R AND R CUM EX OFFICIO, WATER RESOURCES DEPT. SADHU PATEL	ADV	//
		VS	VS	0
167	CONTC/0001398/2023	ALOK KAR, DIRECTOR R AND R CUM EX OFFICIO, WATER RESOURCES DEPT. BRUNDA PATEL	ADV	//
		VS	VS	0
168	CONTC/0001399/2023	ALOK KAR, DIRECTOR R AND R CUM EX OFFICIO, WATER RESOURCES DEPT. SHISHIRA KUMAR SWAIN	ADV	//
		VS	VS	0
169	CONTC/0001400/2023	LOPAMUDRA MOHANTY, REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR SUBHENDRA KUMAR MOHANTY	GYANA RANJAN SETHI	//
		VS	VS	0
170	CONTC/0001401/2023	PADMA LOCHAN ROUL, DIRECTOR, PORTS AND I.W.T., ODISHA KANDHA BEHERA	ADV	//
		VS	VS	0

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171	CONTC/0001402/2023	S.DHANANJAYA, O.E.S. MINATI NAYAK VS	ADV. VS	// // ()
172	CONTC/0001403/2023	ASHOK KUMAR DEHURY,OAS BASANTI GOCHHAYAT VS	ADV VS	// // ()
173	CONTC/0001404/2023	SIDHARSATH SANKAR SWAIN, I.A.S. BANAMALI DASH VS	ASHOK KUMAR DAS VS	// // ()
174	CONTC/0001405/2023	SUPERINTENDING ENGINR.,MAHANADI SOUTH DIVISION 1,CUTTACK MAGUNI MANDAL VS	BHARAT BHUSAN ROUSTRAY VS	// // ()
175	CONTC/0001406/2023	BHABANI SHANKAR CHAYANI, I.A.S. RATNAKAR PRADHAN VS	ADV VS	// // ()
176	CONTC/0001407/2023	ASWATHY S, I.A.S. SUDARSAN PANIGRAHI VS	PRAVAT KUMAR MOHANTY VS	// // ()
177	CONTC/0001408/2023	ANIL KUMAR PATANAIAK,OAS BIMBADHAR PATNAIK VS	PAMI RATH VS	// // ()
178	CONTC/0001409/2023	NARAHARI SETHI,DIRECTOR,HIGHER EDU.,ODISHA JAYAKRUSHNA PANIGRAHI VS	ADV VS	// // ()
179	CONTC/0001410/2023	ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPT. DILESWAR NAIK VS	ADV VS	// // ()
180	CONTC/0001411/2023	ASWATHY S., I.A.S. CHITARANJAN SAHOO VS	ADV VS	// // ()
181	CONTC/0001412/2023	ASWATHY S., I.A.S. RAGHUNATH BARIK@RAGHUA VS PRATEEK SINGH, I.P.S.	CHITTA RANJAN DASH VS	// // () //

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182	CRLA/0000229/2023	PRADEEP DANDASENA VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /24 /2014 () //
183	CRLA/0000230/2023	ATMARAM NAIK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	JHARSUGUDA /251 /2020 () //
184	CRLA/0000231/2023	SAGAR BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BERHAMPUR SADAR /422 /2022 () //
185	CRLA/0000232/2023	JAGA @ SATYADEV PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NILGIRI /119 /2012 () //
186	CRLA/0000233/2023	SESADEV KUDEI VS STATE OF ODISHA	JIBAN RANJAN DASH VS	ATHAMALLIK /89 /2019 () //
187	CRLA/0000234/2023	SARBESWAR BADIA VS STATE OF ODISHA	AMIT KUMAR NATH VS	BALIMI /70 /2014 () //
188	CRLMA/0000060/2023	LAXMIDHARA SAHU@JAGDISH SAHU VS STATE OF ODISHA	ASIT KUMAR JENA VS	RUPSA /32 /2022 () //
189	CRLMA/0000061/2023	RABI NAYAK VS STATE OF ODISHA	ADV. VS	KOSAGUMUDA /105 /2022 () //
190	CRLMA/0000062/2023	MUKESH MAJHI VS STATE OF ODISHA	ADV. VS	NABARANGAPUR TOWN /465 /2022 () //
191	CRLMC/0001078/2023	SUBHASHREE SAMAL VS STATE OF ODISHA	MALAYA KUMAR MISHRA VS	KENDRAPARA /4 /2021 () //
192	CRLMC/0001079/2023	KIRAN KUMAR PATI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	MAHILA (BERHAMPUR) /12 /2023 () //
193	CRLMC/0001080/2023	TARINI DAS	JYOTIRMAYA SAHOO	KHALLIKOTE /29 /2011

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		VS	VS	()
		STATE OF ODISHA		//
194	CRLMC/0001081/2023	RASMITA BEHERA	LALITENDU MISHRA	MANGALPUR /378 /2022
		VS	VS	()
		STATE OF ODISHA		//
195	CRLMC/0001082/2023	ROCKY@RAHUL MOHANTY@RAJA@SOUMYA RANANJAN BISWAL	ANURUP MAHAPATRA MANORANJAN BISWAL	DERABIS /3 /2015
		VS	VS	()
		STATE OF ODISHA		//
196	CRLMC/0001083/2023	KALU NAIK@KALIA NAYAK	MANORANJAN ACHARYA	RANPUR /257 /2008
		VS	VS	()
		STATE OF ODISHA		//
197	CRLMC/0001084/2023	SANYASI BEHERA	MANORANJAN ACHARYA	ODAGAON /61 /2022
		VS	VS	()
		STATE OF ODISHA		//
198	CRLMC/0001085/2023	CHITRA GOUDA@CHITRASENA GOUDA	UMAKANTA BARIK	SURADA /47 /2023
		VS	VS	()
		STATE OF ODISHA		//
199	CRLMC/0001086/2023	NAYAN TIBREWAL	ANIRUDHA DAS	JHARSUGUDA /714 /2022
		VS	VS	()
		STATE OF ODISHA		//
200	CRLMC/0001087/2023	SACHIN SAHU	ANIRUDHA DAS	CHHENDIPADA /454 /2022
		VS	VS	()
		STATE OF ODISHA		//
201	CRLMC/0001088/2023	TUKUNA SETHY	ANIRUDHA DAS	JENAPUR /276 /2022
		VS	VS	()
		STATE OF ODISHA		//
202	CRLMC/0001089/2023	LIPENDRA SAHU@LIPUN SAHU	ANIRUDHA DAS	CHHENDIPADA /507 /2021
		VS	VS	()
		STATE OF ODISHA		//
203	CRLMC/0001090/2023	B.V.U BHASKAR	RAMDAS ACHARY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
204	CRLMC/0001091/2023	DAYANIDHI MOHAPATRA	AMULYA RATNA PANDA	BALIAPAL /210 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	CRLMC/0001092/2023	STATE OF ODISHA RAMESH NAIK VS	ANUGRAHA NARAYAN SAMANTARAY VS	// BALIMI /217 /2022 ()
206	CRLMC/0001093/2023	STATE OF ODISHA SUMANT MAHAPATRA@SUBRATA PATRA VS	ANUGRAHA NARAYAN SAMANTARAY VS	// PARADEEP LOCK /16 /2020 ()
207	CRLMC/0001094/2023	STATE OF ODISHA AJAYA KUMAR DALAL VS	SATYA RANJAN MULIA VS	// JAGATPUR /40 /2023 ()
208	CRLMC/0001095/2023	STATE OF ODISHA RAMESH CHANDRA DORA VS	DAYANANDA MOHAPATRA VS	// BARGARH /481 /2022 ()
209	CRLMC/0001096/2023	STATE OF ODISHA PRATIMA DALAI VS	HEMANT KUMAR MUND VS	// KHURDA P.S. /23 /2023 ()
210	CRLMC/0001097/2023	STATE OF ODISHA MUNGULI DAS VS	PRIYA RANJAN MISHRA VS	// BARANGA /91 /2018 ()
211	CRLMC/0001098/2023	STATE OF ODISHA PRAKASH CHANDRA DALAI@PAKINA VS	DIPTI REKHA NANDA VS	// ATHGARH /182 /2022 ()
212	CRLMC/0001099/2023	STATE OF ODISHA UGRASENA PANIGRAHI VS	BISWAJIT NAYAK VS	// CDA-II /4 /2022 ()
213	CRLMC/0001100/2023	STATE OF ODISHA AVILASH SINGH@GOUTAM VS	ANITA SAHOO VS	// BHAWANIPATNA TOWN /13 /2021 ()
214	CRLMC/0001101/2023	STATE OF ODISHA MANORANJA PATRA VS	BISWAJIT NAYAK VS	// BALUGAON P.S. /130 /2007 ()
215	CRLMC/0001102/2023	STATE OF ODISHA DEEWAKAR SAHOO@DIWAKAR SAHOO VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	// UDITNAGAR /335 /2022 () //

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216	CRLMC/0001103/2023	BHAGABAT PRASAD BHUYAN VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	MAHILA (BERHAMPUR) /62 /2022 () //
217	CRLMC/0001104/2023	MITRABHABU BANDUKI VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	BHEDEN /239 /2017 () //
218	CRLMC/0001105/2023	AVILASH SINGH@GOUTAM VS STATE OF ODISHA	ANITA SAHOO VS	BHAWANIPATNA TOWN /30 /2021 () //
219	CRLMC/0001106/2023	SANKAR SWAIN VS STATE OF ODISHA	BHABANI SANKAR DAS VS	/ /0 () //
220	CRLMC/0001107/2023	DANDA@SOUMYARANJAN SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	NIHALPRASAD /244 /2022 () //
221	CRLMC/0001108/2023	SOUMITRA MOHAPATRA@SAOUMITRA VS STATE OF ODISHA	CHITTA RANJAN DASH VS	MANCHESWAR P.S. /16 /2021 () //
222	CRLMC/0001109/2023	SANTOSH BEHERA@SANTOSH KUMAR BEHERA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PAHALA /207 /2022 () //
223	CRLMP/0000406/2023	TARACHAND PERIWAL VS STATE OF ODISHA	PRADEEP KU. SAHOO VS	/ /0 () //
224	CRLMP/0000407/2023	DAYANIFDHI NAYAK VS STATE OF ODISHA	GIRIDHARI SINGH VS	/ /0 () //
225	CRLMP/0000408/2023	NAGEN SAMAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 () //
226	CRLMP/0000409/2023	GIRIDHARI KHATUA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
227	CRLMP/0000410/2023	SUBHADRA BEHERA	BYOMAKESH TRIPATHY	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
228	CRLMP/0000411/2023	DILIP KUMAR PARIDA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
229	CRLMP/0000412/2023	RAMNIWAS AGARWAL	BIDESH RANJAN BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
230	CRLMP/0000413/2023	SUKANYA NAYAK	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
231	CRLMP/0000414/2023	ALOKRANJAN MOHARANA	SANDHYARANI PANI	/ /0
		VS	VS	()
		SABITA MOHARANA		//
232	CRLMP/0000415/2023	BIJAY KUMAR PRADHAN	PRAVASH CHANDRA JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
233	CRLMP/0000416/2023	PANCHANAN MAHAKUR	NIRANJAN PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
234	CRLMP/0000417/2023	MAHANA PADHAN	NIRANJAN PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
235	CRLMP/0000418/2023	ANANTA PADHAN	NIRANJAN PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
236	CRLMP/0000419/2023	HIMANSU SEKHAR PADHAN	NIRANJAN PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
237	CRLMP/0000420/2023	JAGDISH CHAUDIRI	NIRANJAN PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
238	CRLMP/0000421/2023	RAJNIKANT GWAL	PABITRA KUMAR NAYAK	/ /0
		VS	VS	()

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239	CRLMP/0000422/2023	MONALI MOHAPTTRA RANJITA SETHI VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	// / /0 ()
240	CRLMP/0000423/2023	JANAKI DIGAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// / /0 ()
241	CRLMP/0000424/2023	AMARBAR BISWAL VS STATE OF ODISHA	NISHI KANTA MISHRA VS	// / /0 ()
242	CRLMP/0000425/2023	CHANDRAKANTA KHANDEI VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// / /0 ()
243	CRLREV/0000093/2023	KSHETRABASI MEHER VS SAIBALINI TRIPATHY	SAMARENDRA MOHANTY VS	MAHILA P.S. BUXIBAZAR /16 /2021 ()
244	CRLREV/0000094/2023	G. KRISHNA @ G. KRISHNAMA VS STATE OF ODISHA	LAMBODOR ACHARI VS	// K.NUAGAON /153 /2020 ()
245	CRLREV/0000095/2023	SILU @ BHASIA SAHOO VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	// FATEGARH /57 /2006 ()
246	CRP/0000009/2023	MAMATA PATRO VS GOPAL KRUSHAN SAHU	BIPLAB P.B.BAHALI VS	// // ()
247	CRP/0000010/2023	TARUNKANTA MOHANTY VS TUSHARKANTA MOHANTY	SUVASHISH PATTANAIAK VS	// // ()
248	FAO/0000104/2023	PURANLAL SAHU VS UNION OF INDIA	DHANANJAY MUND VS	// // ()
249	FAO/0000105/2023	KD GOLD AND DIAMONDS PRIVATE LIMITED VS M/S KHIMJI AND SONS	SAMARENDRA KUMAR MOHANTY VS	// // ()

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250	ITA/000042/2023	PRINCIPAL COMMISSIONER OF INCOME TAX,1 BBSR VS PARADEEP PHOSPHATES LTD.	USHAR KANTI SATAPATHY, SR. S.C.(IT) VS	// 0 //
251	MACA/0000153/2023	SNEHALATA SWAIN VS NABA KISHORE NAYAK	PRADEEP KUMAR MISHRA VS	// 0 //
252	MACA/0000154/2023	BIJAY KUMAR TRIPATHY VS RAMACHANDRA SAHOO	PRADEEP KUMAR MISHRA VS	// 0 //
253	MACA/0000155/2023	SURENDRA MAHARANA VS NABA KISHORE NAYAK	PRADEEP KUMAR MISHRA VS	// 0 //
254	MACA/0000156/2023	NIRANJAN PRUSTY VS CHANDRA KISHORE RAY	PRADEEP KUMAR MISHRA VS	// 0 //
255	MACA/0000157/2023	SADANANDA SAHU VS BARI KHADIA	PRADEEP KUMAR MISHRA VS	// 0 //
256	MACA/0000158/2023	PINKI NAYAK VS MANAS RANJAN SAMANTASINGHAR	PRADEEP KUMAR MISHRA VS	// 0 //
257	MACA/0000159/2023	BASANTI PANDA VS RAMA CHANDRA PRADHAN	SATYABHUSAN DAS VS	// 0 //
258	MACA/0000160/2023	BABITA NANDA @ MISHRA VS B.P.T.C.L., BHUBANESWAR	ANANGA KUMAR OTA VS	// 0 //
259	MACA/0000161/2023	ASISAN ANGRIYA VS ABHISEK TULSYAN	BIRANCHI NARAYAN RATH VS	// 0 //
260	MACA/0000162/2023	DIVISIONAL MANGER, NATIONAL INSURANCE CO.LTD. VS SWAPNAJIT SWAIN	INDASANTA KUMAR MAHALI VS	// 0 //
261	MACA/0000163/2023	DIVISIONAL MANGER, NATIONAL INSURANCE CO.LTD.	INDASANTA KUMAR MAHALI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		DEBASIS BARAL		//
262	MACA/0000164/2023	SURESH KUJUR	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.		//
263	MACA/0000165/2023	JAYADA KHATUN	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		DIVL. MANAGER, UNITED INDIA INSURANCE CO. LTD.		//
264	MACA/0000166/2023	GABRIEL KANDULNA	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		CHOLAMANDALAM MS G.I.CO. LTD.		//
265	MACA/0000167/2023	NEW INDIA ASSURANCE CO. LTD.	PRASANT KUMAR MISHRA (1)	//
		VS	VS	0
		LAXMIPRIYA BEHERA @ NETA BEHERA		//
266	MATA/0000063/2023	PARBATI SAHOO	JYOTSNARANI RATH	//
		VS	VS	0
		DILLIP KUMAR PAL		//
267	MATA/0000064/2023	SAPTADWEEPA SANGHAMITRA	SHASHANKA SHEKHAR PATRA	//
		VS	VS	0
		DHRUV BANSAL		//
268	MATA/0000065/2023	SARAT CHANDRA MOHANTY	SOHARDDA SUMAN	//
		VS	VS	0
		SUJATA NAYAK @ MOHANTY		//
269	RPFAM/0000062/2023	UTTAM KUMAR NAYAK	MANOJ BIHARI DAS	//
		VS	VS	0
		SITASATEE NAYAK		//
270	RPFAM/0000063/2023	DEBIDATTA ACHARYA	ANITA SAHOO	//
		VS	VS	0
		BISHNU PRIYA ACHARYA		//
271	RPFAM/0000064/2023	BIJAYA KUMAR PANDA	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		SUBHASHMITA@PARBATI DASH		//
272	RSA/0000081/2023	BHARATI BEHERA	AMITAV TRIPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	RSA/0000082/2023	LINGARAJ BEHERA NAVNEET SINGH CHHABRA VS	JAGJIT SINGH CHHABRA VS	// // ()
274	TRP(C)/0000081/2023	M/S EMPLOYEES PROVIDENT FUND ORGANISATION DEBASMITA NAYAK VS	LALITENDU MISHRA VS	// // ()
275	TRP(C)/0000082/2023	BALAKRUSHNA NAYAK SUJATA BEHERA@GUDDI VS	SANKARACHARYA CHOUDHURY VS	// // ()
276	TRP(C)/0000083/2023	PRAMOD KUMAR DAS@KUNA SONALI NAYAK VS	SAMVIT MOHANTY VS	// // ()
277	TRP(C)/0000084/2023	SOUMITRA ROY KRISHNA PRIYA BARAL VS	BIBHUTI BHUSAN SWAIN VS	// // ()
278	WA/0000369/2023	SANJIT KUMAR BHATTA SONIA PRIYADARSANI PANDA VS	KUNAL KUMAR SWAIN VS	// // ()
279	WA/0000370/2023	STATE OF ODISHA VS	MANOJ KUMAR KHUNTIA, A.G.A. VS	// // ()
280	WA/0000371/2023	RAMA CHANDRA DAS STATE OF ODISHA VS	MANOJ KU KHUNTIA,A.G.A VS	// // ()
281	WA/0000372/2023	BHOLANATH SENAPATI STATE OF ODISHA VS	MANOJ KUMAR KHUNTIA, A.G.A. VS	// // ()
282	WA/0000373/2023	AKHAY KUMAR DAS SANJIB KUMAR KHANDAYATRAY VS	VS	// // ()
283	WA/0000374/2023	UNION OF INDIA STATE OF ODISHA VS	MANOJ KUMAR KHUNTIA,A.G.A VS	// // ()
		SAUDA NAIK		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WA/0000375/2023	STATE OF ODISHA VS SUBASH CHANDRA GUIN	MANOJ KUMAR KHUNTIA,A.G.A VS	// 0 //
285	WA/0000376/2023	STATE OF ODISHA VS SUKANTA KUMAR SWAIN	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
286	WA/0000377/2023	STATE OF ODISHA VS BIDYADHAR JENA	MANOJ KUMAR KHUNTIA,A.G.A VS	// 0 //
287	WA/0000378/2023	PREMALATA PATNAIK VS JOINT COMMISSIONER, SETTLEMENT AND CONSOLIDATION, BERHAMPUR	PRAHALLAD SAHU VS	// 0 //
288	WA/0000379/2023	BIJAY KUMAR PATTNAIK VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD.	NIRANJAN LENKA VS	// 0 //
289	WA/0000380/2023	STATE OF ODISHA VS MADHUSMITA DAS	SASWAT DAS, A.G.A. VS	// 0 //
290	WA/0000381/2023	REGISTRAR, UTKAL UNIVERSITY VS DEBES KUMAR DAS	TARANANDA PATTANAYAK VS	// 0 //
291	WA/0000382/2023	COMMNR.-CUM- SECY., H AND FW DEPTT. VS KAMALA MAJHI	SASWAT DAS, A.G.A. VS	// 0 //
292	WP(C)/0006055/2023	DR. TAPA PRAKASH BEHERA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
293	WP(C)/0006056/2023	HIMASHU PATTANAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
294	WP(C)/0006057/2023	PABITRA KUMAR NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
295	WP(C)/0006058/2023	MALIBUDHA PUTEL	KIRTAN DANG	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0006059/2023	BANAMALI MAJHI	KIRTAN DANG	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0006060/2023	PRAFULLA MAJHEE	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0006061/2023	PANIGRAHI DEBESH CHANDRA DASH	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0006062/2023	RAMESH CHANDRA AGRAWAL	KIRTAN DANG	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0006063/2023	M/S. KALINGA MINING CORPORATION PVT. LTD.	KSHIROD KUMAR SAHOO	//
		VS	VS	0
		PRINCIPAL CHIEF COMMNR. OF INCOME TAX, BBSR		//
301	WP(C)/0006064/2023	SABITRI DEBI KEDIA	KIRTAN DANG	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0006065/2023	JEET JAGADISH MOHAPATRA	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0006066/2023	RAGHURAJ RANA	KIRTAN DANG	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0006067/2023	PAWAN KUMAR PATRA	SANGRAM KUMAR SINGH	//
		VS	VS	0
		UNION OF INDIA		//
305	WP(C)/0006068/2023	GANGADHAR MAJHI	KIRTAN DANG	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0006069/2023	PRAKASH CHANDRA BEHERA	SITANSU MOHAN SINGH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0006070/2023	STATE OF ODISHA ANAND KUMAR SHARMA VS	SITANSU MOHAN SINGH VS	// // 0
308	WP(C)/0006071/2023	STATE OF ODISHA KSHIRODA BEHERA VS	SITANSU MOHAN SINGH VS	// // 0
309	WP(C)/0006072/2023	STATE OF ODISHA SRINIVAS SAHU VS	KAJAL SAHOO VS	// // 0
310	WP(C)/0006073/2023	STATE OF ODISHA BRAJAPATI SWAIN VS	SITANSU MOHAN SINGH VS	// // 0
311	WP(C)/0006074/2023	STATE OF ODISHA SURYANARAYAN PANIGRAHI VS	SITANSU MOHAN SINGH VS	// // 0
312	WP(C)/0006075/2023	REGIONAL MANAGER, RBI, BBSR ASHOK NAIK VS	BIJAYA KUMAR NAYAK (3) VS	// // 0
313	WP(C)/0006076/2023	STATE OF ODISHA TANKADHAR PANIGRAHI VS	SITANSU MOHAN SINGH VS	// // 0
314	WP(C)/0006077/2023	REGIONAL MANAGER, RBI, BBSR M/S KMC RKD (JOINT VENTURE) VS	SIDHANT DWIBEDI VS	// // 0
315	WP(C)/0006078/2023	STATE OF ODISHA SARATA KUMAR PANDA VS	BIRAJA PRASANNA DAS VS	// // 0
316	WP(C)/0006079/2023	STATE OF ODISHA M/S.SKM INFRAVENTURE PVT.LTD, KEONJHAR VS	SUSHIL KUMAR PATNAIK VS	// // 0
317	WP(C)/0006080/2023	CHIEF MANAGER AND AUTHORIZED OFFICER, BOI, KEONJHAR BRANCH KRISHNA CHANDRA DASH VS	ARUN KUMAR NAYAK VS	// // 0
		TAHASILDAR, GHATAGAON		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0006081/2023	DR. ABHISEK UPADHYAY VS ODISHA PUBLIC SERVICE COMMISSION	IN PERSON VS	// 0 //
319	WP(C)/0006082/2023	KULAMANI PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
320	WP(C)/0006083/2023	SANJUKTA OJHA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
321	WP(C)/0006084/2023	MIHIR KUMAR PAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
322	WP(C)/0006085/2023	GOLAK CHARAN PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
323	WP(C)/0006086/2023	JYOTSHNARANI SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
324	WP(C)/0006087/2023	NIRMAL CHANDRA SAMAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
325	WP(C)/0006088/2023	PRADIP KUMAR RAUTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
326	WP(C)/0006089/2023	PARAMESWAR BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
327	WP(C)/0006090/2023	MADHAB CHANDRA BARAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
328	WP(C)/0006091/2023	HURSHIKESH BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
329	WP(C)/0006092/2023	PRAMOD KUMAR PANIGRAHY	DILLIP KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0006093/2023	SUBASH CHANDRA PANDA	BIJAYA KUMAR BEHERA I	//
		VS	VS	0
		THE ADDL. COMMNR. SETTLEMENT AND CONSOLIDATION, GANJAM		//
331	WP(C)/0006094/2023	PRAMOD KUMAR PRADHAN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0006095/2023	BRUNDABAN PANI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0006096/2023	HAREKRISHNA SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0006097/2023	MAHENDRA BHOI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0006098/2023	MADHABA CHANDRA BARAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0006099/2023	KARUNAKAR SWAIN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0006100/2023	RITA PRIYADARSINI MOHANTY	SRINIVAS MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0006101/2023	KUNJALATA ROURTRAY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0006102/2023	SISIR KUMAR ROUT	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0006103/2023	LAXMI GOUDA	ASHOK KUMAR DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0006104/2023	STATE OF ODISHA RAMA CHANDRA GHADEI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
342	WP(C)/0006105/2023	STATE OF ODISHA RAJKISHOR SINGH VS	DILLIP KUMAR MOHAPATRA VS	// // ()
343	WP(C)/0006106/2023	STATE OF ODISHA ANITA GHADEI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
344	WP(C)/0006107/2023	STATE OF ODISHA SEBATI GOUDA VS	ASHOK KUMAR DAS VS	// // ()
345	WP(C)/0006108/2023	STATE OF ODISHA JANARDAN PRUSTY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
346	WP(C)/0006109/2023	STATE OF ODISHA INDRAMANI SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
347	WP(C)/0006110/2023	STATE OF ODISHA DUKHABANDHU RANA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
348	WP(C)/0006111/2023	STATE OF ODISHA PRANAB KISHORE NAYAK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
349	WP(C)/0006112/2023	STATE OF ODISHA PRASANTA KUMAR PAGAL VS	DILLIP KUMAR MOHAPATRA VS	// // ()
350	WP(C)/0006113/2023	STATE OF ODISHA SAMARENDRANATH BISWAL VS	DILLIP KUMAR MOHAPATRA VS	// // ()
351	WP(C)/0006114/2023	STATE OF ODISHA PRAVAKAR NAIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0006115/2023	AKHAYA KUMAR BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
353	WP(C)/0006116/2023	RAMA CHANDRA BEHERA VS STATE OF ODISHA	IQBAL SABIHA VS	// 0 //
354	WP(C)/0006117/2023	PRAFULLA KUMAR GURU VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
355	WP(C)/0006118/2023	CH. ARUNA @ CHINNARI ARUNA VS UTKAL GRAMEEN BANK, RAYAGADA	PRASANNA KUMAR MISHRA VS	// 0 //
356	WP(C)/0006119/2023	BIDHAN CHANDRA DEHURY VS NATIONAL THERMAL POWER CORP. LTD., ANGUL	SHRIKAR KUMAR RATH VS	// 0 //
357	WP(C)/0006120/2023	BINODINI NAYAK VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
358	WP(C)/0006121/2023	NAKULA SETHY VS STATE OF ODISHA	SURESH KUMAR JENA VS	// 0 //
359	WP(C)/0006122/2023	MINATI KUMARI NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
360	WP(C)/0006123/2023	ANUPAMA NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
361	WP(C)/0006124/2023	SUKANTI BEHURA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
362	WP(C)/0006125/2023	SUDARSAN PRUSTI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
363	WP(C)/0006126/2023	SANTANU KUMAR DASH	DILLIP KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
364	WP(C)/0006127/2023	STATE OF ODISHA PRAFULLA KUMAR SAHOO	BISWAJIT SAHOO	//
		VS	VS	0
365	WP(C)/0006128/2023	STATE OF ODISHA SABITRI KUMARI BAGHEL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
366	WP(C)/0006129/2023	STATE OF ODISHA BHIMSEN MAHALING	KRISHNA CHANDRA SAHU	//
		VS	VS	0
367	WP(C)/0006130/2023	STATE OF ODISHA RABINDRANATH SINGH	KRISHNA CHANDRA SAHU	//
		VS	VS	0
368	WP(C)/0006131/2023	STATE OF ODISHA DAITYARI SATAPATHY	KRISHNA CHANDRA SAHU	//
		VS	VS	0
369	WP(C)/0006132/2023	STATE OF ODISHA GOBARDHAN SWAIN	KAILASH CHANDRA SATAPATHY	//
		VS	VS	0
370	WP(C)/0006133/2023	STATE OF ODISHA DEBA KISHORE MISHRA	PARTHA SARATHI NAYAK	//
		VS	VS	0
371	WP(C)/0006134/2023	STATE OF ODISHA KEDARNATH BAHINIPATI	KAILASH CHANDRA SATAPATHY	//
		VS	VS	0
372	WP(C)/0006135/2023	STATE OF ODISHA SANTOSH KUMAR PAL	KRISHNA CHANDRA SAHU	//
		VS	VS	0
373	WP(C)/0006136/2023	STATE OF ODISHA KISHORE CHANDRA SAHU	PITAMBAR PANDA	//
		VS	VS	0
374	WP(C)/0006137/2023	STATE OF ODISHA MADHUSUDAN DASH	KAILASH CHANDRA SATAPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0006138/2023	STATE OF ODISHA SANTOSHI VIHAR WELFARE ASSOCIATION, BBSR VS	DEEPALI MAHAPATRA VS	// // ()
376	WP(C)/0006139/2023	STATE OF ODISHA OMM CONSTRUCTION, ANGUL VS	SUBHENDU KUMAR DAS VS	// // ()
377	WP(C)/0006140/2023	UNION OF INDIA, NEW DELHI PRATAP KUMAR BHOI VS	AUROVINDA MOHANTY VS	// // ()
378	WP(C)/0006141/2023	STATE OF ODISHA MAMATA PATRA VS	SAMIR KUMAR MISHRA VS	// // ()
379	WP(C)/0006142/2023	STATE OF ODISHA GOUTAM RANA VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // ()
380	WP(C)/0006143/2023	STATE OF ODISHA PAPASINI JAGADEV VS	KUNAL KUMAR SWAIN VS	// // ()
381	WP(C)/0006144/2023	STATE OF ODISHA KABITA NATH VS	DILLIP KUMAR MOHAPATRA VS	// // ()
382	WP(C)/0006145/2023	LEARNED MEMBEWR OF 3RD MOTOR ACCIDENT CLAIMS TRIBUNAL CUM A.D.J. JAGATSINGHPUR/ M/S.PMG MOTORS, BBSR VS	MADAN MOHAN SWAIN VS	// // ()
383	WP(C)/0006146/2023	STATE TRANSPORT AUTHORITY ODISHA SUSANTA KUMAR NAYAK VS	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // ()
384	WP(C)/0006147/2023	STATE OF ODISHA AJAYA KUMAR JENA VS	PRASANTA KUMAR SATAPATHY VS	// // ()
385	WP(C)/0006148/2023	STATE OF ODISHA AMEER KUMAR BEHERA VS STATE OF ODISHA	M.PRATAP @ PRATAP KUMAR MOHAPATRA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0006149/2023	PRAVAKAR JENA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
387	WP(C)/0006150/2023	RAJENDRA BEHERA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
388	WP(C)/0006151/2023	ASHWINI KUMAR DALAI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //
389	WP(C)/0006152/2023	PRAVATI PANDA VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// 0 //
390	WP(C)/0006153/2023	KAILASH SAHOO VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
391	WP(C)/0006154/2023	PRASANTA KUMAR BARIK VS STATE OF ODISHA	SEVATI SOREN VS	// 0 //
392	WP(C)/0006155/2023	SARAT CHANDRA BEHERA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
393	WP(C)/0006156/2023	BHIKARI CHARAN SAHOO VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
394	WP(C)/0006157/2023	NIRANJAN JENA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
395	WP(C)/0006158/2023	BINOD BIHARI MOHANTA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
396	WP(C)/0006159/2023	MAHESWAR BARIK VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
397	WP(C)/0006160/2023	MANJULATA NAYAK	DIPTI RANJAN BHOKTA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0006161/2023	BENUDHAR PURTY	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0006162/2023	HARIHARA PATRA	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0006163/2023	RAKESH KUMAR PANDA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0006164/2023	RAJAKISHORE NAIK	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0006165/2023	TUSAR RANJAN DAS	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0006166/2023	PRAFULLA KUMAR PANDA	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0006167/2023	ARUN KUMAR SETHI	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		CHAIRMAN CUM MD, OPTCL, BBSR		//
405	WP(C)/0006168/2023	BABULI KUMAR PANI	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0006169/2023	REKHARANI NAIK	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0006170/2023	SK. TABARAK ALI	BIJAY KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0006171/2023	M/S.B.K.AGRO PRODUCTS PVT LTD. KOLKATA	JAYDEEP PAL	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :27/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0006172/2023	STATE OF ODISHA JHARANA BEHURIA VS	RABI NARAYAN BEHERA VS	// // ()
410	WP(C)/0006173/2023	STATE OF ODISHA PRASANT KUMAR MOHANTY VS	BANSHIDHAR SATAPATHY VS	// // ()
411	WP(C)/0006174/2023	STATE OF ODISHA PRAVAT KUMAR NAYAK VS	SATYABRATA DASH VS	// // ()
412	WP(C)/0006175/2023	REGIONAL TRANSPORT OFFICER, CHANDIKHOLE NASIM ANSARI VS	PARTHA SARATHI DAS VS	// // ()
413	WP(C)/0006176/2023	COLLECTOR AND DM, MAYURBHANJ PRADEEP KUMAR MISHRA VS	DINESH KUMAR PANDA VS	// // ()
414	WP(C)/0006177/2023	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	DINESH KUMAR PANDA VS	// // ()
415	WP(C)/0006178/2023	PRINCIPAL-CUM-CHIEF SECURITY COMMNR., RPF, E.CO. RAILWAY, BBSR KRUSHNA CHANDRA DASH VS	SHASHI BHUSAN JENA VS	// // ()
416	WP(C)/0006179/2023	STATE OF ODISHA SUBRAT KUMAR PRADHAN VS	SHASHI BHUSAN JENA VS	// // ()
417	WP(C)/0006180/2023	STATE OF ODISHA DIBAKARA DASH VS	SHASHI BHUSAN JENA VS	// // ()
418	WP(C)/0006181/2023	STATE OF ODISHA SANJAYA KUMAR RAUTRAY VS	DILIP KUMAR SAHU VS	// // ()
419	WP(C)/0006182/2023	STATE OF ODISHA RANJAN KUMAR PATEL VS	AMITABH MISHRA VS	// // ()
		THE SUNDARGARH DIST. CENTRAL CO-OP. BANK LTD.		//

ORISSA HIGH COURT

FILING REPORT AS ON :27/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0006183/2023	GOURI BARIK VS THE REGISTRAR, UTKAL UNIVERSITY, BBSR	SANJIB MOHANTY VS	// 0 //
421	WP(C)/0006184/2023	ABHISEK DAS VS ODISHA ELECTRICITY REGULATORY COMMISSION	TRILOCHAN DASH VS	// 0 //
422	WP(C)/0006185/2023	M/S ATULYA DRUG HOUSE VS THE PR.COMMISSIONER OF GST AND CX COMMISSIONERATE	KSHIROD KUMAR SAHOO VS	// 0 //
423	WP(C)/0006186/2023	ANIL KUMAR MAHAPATRA VS ELECTION OFFICER, PITALA SAMIT CONSTITUENCY CUM BDO, SHERAGADA	ASHOK DAS VS	// 0 //
424	WP(C)/0006187/2023	SUJATA PRUSTY VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
425	WP(C)/0006188/2023	SANTOSH KUMAR DASH VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
426	WP(C)/0006189/2023	SWARNALATA DASH VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
427	WP(C)/0006190/2023	SASIKANTA MISHRA VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
428	WP(C)/0006191/2023	BAIDHAR KHANDEI VS STATE OF ODISHA	TUSHAR KANTI SATAPATHY VS	// 0 //
429	WP(C)/0006192/2023	RAKESH MOHANTY VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
430	WP(C)/0006193/2023	MANAS RANJAN BEHERA VS STATE OF ODISHA	BUDHADEV ROURTRAY VS	// 0 //
431	WP(C)/0006194/2023	SABITA MISHRA	KARUNAKAR RATH	//

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FILING REPORT AS ON :27/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0006195/2023	AJAY KUMAR SAHU	PRANAB RANJAN CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
433	WP(C)/0006196/2023	SANJEETA BAG	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0006197/2023	MANGULU CHARAN MANTRI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0006198/2023	SANDIPTA KUMAR SAMAL	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0006199/2023	SURENDRANATH BEHERA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0006200/2023	MANDAKINI ARISHAL	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0006201/2023	RANJITA NAYAK	SANJUKTA PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0006202/2023	BIJAYA KUMAR SAHOO	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0006203/2023	RAKESH KUMAR SWAIN	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0006204/2023	SURAJ CHAND PATEL	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0006205/2023	NAMITA SINHA	PRADEEP KUMAR KHUNTIA	//
		VS	VS	0

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FILING REPORT AS ON :27/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	WP(C)/0006206/2023	STATE OF ODISHA BIJAY KUMAR DALEI VS	ANIRUDHA DAS VS	// // ()
444	WP(C)/0006207/2023	STATE OF ODISHA SATYANARAYAN SWAIN VS	BAIDHAR SAHOO VS	// // ()
445	WP(C)/0006208/2023	REGISTRAR COOPERATIVE BANK SOCIETIES, BBSR NAGEN KUMAR DHAR VS	DEBENDRA KUMAR DHAR VS	// // ()
446	WP(C)/0006209/2023	STATE OF ODISHA KUMARI CHAUDHURY VS	PRAFULLA KUMAR RATH VS	// // ()
447	WP(C)/0006210/2023	STATE OF ODISHA ROYAL EDUCATIONAL AND RESEARCH SOCIETY, BERHAMPUR VS	BERHAMPUR VS	// // ()
448	WP(C)/0006211/2023	THE PHARMACY COUNCIL OF INDIA, NEW DELHI P.RAJENDRA KUMAR PATRA VS	BIJAYA KUMAR PARIDA -2 VS	// // ()
449	WP(C)/0006212/2023	REGISTRAR, ORISSA HUMAN RIGHTS COMMISSION, BBSR PITABAS PRADHAN VS	BIJAYA KUMAR PARIDA -2 VS	// // ()
450	WP(C)/0006213/2023	STATE OF ODISHA SANKAR NARAYAN SETHY VS	BIJAYA KUMAR PARIDA -2 VS	// // ()
451	WP(C)/0006214/2023	STATE OF ODISHA MAHESWAR SAHOO VS	KAPILA CHARAN NAYAK VS	// // ()
452	WP(C)/0006215/2023	STATE OF ODISHA AJAY KUMAR MOHANTY VS	RAJIB RATH VS	// // ()
453	WP(C)/0006216/2023	STATE OF ODISHA BRAJABANDHU NATH VS	PRADEEP KUMAR MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	WP(C)/0006217/2023	DILLIP KUMAR SAHOO VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
455	WP(C)/0006218/2023	DEEPAK KUMAR PATRA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
456	WP(C)/0006219/2023	KRUSHNA CHANDRA MOHAPATRA VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
457	WP(C)/0006220/2023	UMESH CHANDRA BEHERA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
458	WP(C)/0006221/2023	MADHUSUDAN SANTRA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
459	WP(C)/0006222/2023	BAINSHIDHAR SUNDARAY VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
460	WP(C)/0006223/2023	GAURA HARIJAN VS THE COLLECTOR, KALAHANDI	AKSHAYA KUMAR NAYAK VS	// 0 //
461	WP(C)/0006224/2023	M/S HANSHANATH FLOUR MILL, CUTTACK VS THE CHIEF MANAGER/ AUTHORIZED OFFICER, CUTTACK	SANTOSH KUMAR KANUNGO VS	// 0 //
462	WP(C)/0006225/2023	BIJAY KUMAR ROUSTRAY VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
463	WP(C)/0006226/2023	GOBINDA CHANDRA PRATAPSINGH VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
464	WP(C)/0006227/2023	SANTOSH KUMAR PAIKARAY VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
465	WP(C)/0006228/2023	HAREKRUSHNA PATRA	LAXMIKANTA MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0006229/2023	M/S SANDIP KUMAR PAL, DHENKANAL	UMESH CHANDRA BEHURA	//
		VS	VS	0
		JOINT COMMISSIONER OF STATE TAX (APPEAL), ANGUL		//
467	WP(C)/0006230/2023	JAHURUDDIN KHAN	MANMAYA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
468	WP(C)/0006231/2023	NILAKANTHA BEHERA	ABHILASH MISHRA	//
		VS	VS	0
		EAST COAST RAILWAY, BBSR		//
469	WP(C)/0006232/2023	M/S.S.K. ASSOCIATES AND S.K. FABRICATION, ANGUL	UMESH CHANDRA BEHURA	//
		VS	VS	0
		JOINT COMMISSIONER OF STATE TAX (APPEAL), ANGUL		//
470	WP(C)/0006233/2023	PURNA CHANDRA MAHANTA	SAILASREE CHANDRA SAMANTARAY	//
		VS	VS	0
		THE COLLECTOR, KEONJHAR		//
471	WP(C)/0006234/2023	LAKHYAPATI DANSANA	SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0006235/2023	NABIN KUMAR PATHY	DR. JITENDRA KUMAR LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
473	WP(C)/0006236/2023	D.JAYA KUMAR	KIRTAN DANG	//
		VS	VS	0
		STATE OF ODISHA		//
474	WP(C)/0006237/2023	LOHIT KUMAR MANGARAJ	SUSANTA KUMAR JETHY	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0006238/2023	PURNA CHANDRA JENA	HRUDANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0006239/2023	MANAS MISHRA	J.K.MISHRA 2	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	WP(C)/0006240/2023	STATE OF ODISHA NIBEDITA MISHRA VS	ACHYUTANANDA PATTANAİK VS	// // 0
478	WP(C)/0006241/2023	STATE OF ODISHA RAJASHREE MISHRA VS	BIDESH RANJAN BEHERA VS	// // 0
479	WP(C)/0006242/2023	STATE OF ODISHA K.RABINDRA KUMAR PATRA VS	SARATHI JYOTI MOHANTY VS	// // 0
480	WP(C)/0006243/2023	STATE OF ODISHA MANORAMA JENA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
481	WP(C)/0006244/2023	STATE OF ODISHA PRATAP KUMAR RAUT VS	SHIVSANKAR MOHANTY VS	// // 0
482	WP(C)/0006245/2023	THE STATE OF ODISHA LAXMIDHAR PRADHAN VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
483	WP(C)/0006246/2023	STATE OF ODISHA SHYAM PADHAN VS	KIRTAN DANG VS	// // 0
484	WP(C)/0006247/2023	STATE OF ODISHA BHIMASENA BEHERA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
485	WP(C)/0006248/2023	STATE OF ODISHA KONARK BAR ASSOCIATION, KORARK VS	SHIVSANKAR MOHANTY VS	// // 0
486	WP(C)/0006249/2023	THE STATE OF ODISHA BICHITRANANDA JENA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
487	WP(C)/0006250/2023	STATE OF ODISHA M/S VIBHOR STEEL TUBES P LTD., HARYANA VS PUNJAB NATIONAL BANK, SUNDARGARH	SANJEEV UDGATA VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :27/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	WP(C)/0006251/2023	PRAFULLA KUMAR PATALASINGH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
489	WP(C)/0006252/2023	CHAKRADHAR MEHER VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //
490	WP(C)/0006253/2023	RAJU TOPPO VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //
491	WP(C)/0006254/2023	CHATURBHUJA MURMU VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
492	WP(C)/0006255/2023	SUBRAT KUANR VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
493	WP(C)/0006256/2023	AJAY RAM @ AJAY KUMAR MAKAR VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
494	WP(C)/0006257/2023	SUPRAVA OJHA VS RBI, REGIONAL OFFICE, BBSR	SESHADEV DASH VS	// 0 //
495	WP(C)/0006258/2023	SABITA @ SAUKIN NAIK VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	// 0 //
496	WP(C)/0006259/2023	MANOJ KUMAR CHAKRA VS RBI, REGIONAL OFFICE, BBSR	SESHADEV DASH VS	// 0 //
497	WP(C)/0006260/2023	SASHIKALA SWAIN @ SASHIKALA PRADHAN VS STATE OF ODISHA	BHARAT CHANDRA PANDA VS	// 0 //
498	WP(C)/0006261/2023	SK. JALALUDDIN VS RBI, REGIONAL OFFICE, BBSR	SESHADEV DASH VS	// 0 //
499	WP(C)/0006262/2023	M/S.ABHAYA AQUABASE HATCHERIES, PURI	BISHNU PRASAD PRADHAN	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
500	WP(C)/0006263/2023	COASTAL AQUACULTURE AUTHORITY, CHENNAI BISWOJIT MALLA	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
501	WP(C)/0006264/2023	STATE OF ODISHA RAGHUNATH NAIK	RABINDRA NATH PRUSTY	//
		VS	VS	0
502	WP(C)/0006265/2023	STATE OF ODISHA DAIMATI MUDULI	RABINDRA NATH PRUSTY	//
		VS	VS	0
503	WP(C)/0006266/2023	STATE OF ODISHA MANJU JAJODIA	PAMI RATH	//
		VS	VS	0
504	WP(C)/0006267/2023	BAJAJ FINANCE LTD., BBSR SIMAN MANYAKA	RABINDRA NATH PRUSTY	//
		VS	VS	0
505	WP(C)/0006268/2023	STATE OF ODISHA SATISH KUMAR SAHOO	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
506	WP(C)/0006269/2023	STATE OF ODISHA JOGENDRA KUMAR NAIK	MANAS CHAND	//
		VS	VS	0
507	WP(C)/0006270/2023	STATE OF ODISHA KORANATH SWAIN	KAJAL SAHOO	//
		VS	VS	0
508	WP(C)/0006271/2023	STATE OF ODISHA SRIBANTA PRASAD PANI	NIRANJAN NAYAK	//
		VS	VS	0
509	WP(C)/0006272/2023	STATE OF ODISHA RENUBALA PRADHAN	BASUDEV PUJARI	//
		VS	VS	0
510	WP(C)/0006273/2023	STATE OF ODISHA ISWAR BARIK	SANJIB KUMAR BHANJADEO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	WP(C)/0006274/2023	CHIEF MANAGING DIRECTOR, MCL, LTD. SAMBALPUR M/S SURENDRANATH SWAIN, JAGATSINGHPUR VS	SUBASH CHANDRA SAHOO VS	// // ()
512	WP(C)/0006275/2023	THE ADDL. CT AND GST OFFICER, JAGATSINGHPUR CIRCLE MANGULU CHARAN MAHANTA VS	AMIT KUMAR SAA VS	// // ()
513	WP(C)/0006276/2023	STATE OF ODISHA ISWAR CHANDRA JENA VS	NIRANJAN NAYAK VS	// // ()
514	WP(C)/0006277/2023	STATE OF ODISHA SANAT KUMAR BAIDYA VS	AMIT KUMAR SAA VS	// // ()
515	WP(C)/0006278/2023	STATE OF ODISHA SUDHAKAR PRADHAN VS	UMA CHARAN MISHRA VS	// // ()
516	WP(C)/0006279/2023	BBSR DEVELOPMENT AUTHORITY RAMAKANTA PRADHAN VS	DEBASIS PANIGRAHI VS	// // ()
517	WP(C)/0006280/2023	STATE OF ODISHA NARAYAN BEHERA VS	PRAVASH CHANDRA JENA VS	// // ()
518	WP(C)/0006281/2023	STATE OF ODISHA DEBASISH DALAI VS	BIBEKANANDA BHUYAN VS	// // ()
519	WP(C)/0006282/2023	STATE OF ODISHA ANIRUDHA BEHERA VS	HIMANSU SEKHAR DEO VS	// // ()
520	WP(C)/0006283/2023	CHIEF EXECUTIVE OFFICER, TATA POWER CENTRAL ODISHA, BBSR PRAMILA KUMARI DEI VS	NIRANJAN NAYAK VS	// // ()
521	WP(C)/0006284/2023	STATE OF ODISHA KALANDI CHARAN MANSINGH VS	NIRANJAN NAYAK VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
522	WPCRL/000026/2023	J.MAHESH PATRA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	//0 () //
523	ABLAPL/0002106/2023	SURESH PATRA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	RUGUDI /76 /2022 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendujhar) GR/0000734/2022
524	ABLAPL/0002107/2023	TARA @ JAYANTI NANDA VS STATE OF ODISHA	SANGRAM RATH VS	BADAMPAHAD /85 /2021 () //
525	ABLAPL/0002108/2023	OM PRAKASH PANDAY @ PRAKASH PANDEY VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /69 /2023 () //
526	ABLAPL/0002109/2023	DEBENDRA KUMAR PUROHIT VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BINIKA /40 /2023 () //
527	ABLAPL/0002110/2023	KIRTAN NAIK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	TIGIRIA /214 /2022 () //
528	ABLAPL/0002111/2023	DILLIP KUMAR PATRA VS STATE OF ODISHA	PADMANAVA DASH VS	PURI TOWN /27 /2023 () //
529	ABLAPL/0002112/2023	NILADRI PRUSTY VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	AGARAPADA /59 /2021 () //
530	ABLAPL/0002113/2023	ANCHAL PRUSTY VS STATE OF ODISHA	S.S.RAY (2) VS	BERHAMPUR TOWN /267 /2022 () //
531	ABLAPL/0002114/2023	SUPRAVA CHOUDHURY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GUNUPUR /16 /2023 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(Rayagada) GR/0000042/2023
532	ABLAPL/0002115/2023	MANOJ KUMAR PADHI @ BYDYADHARA VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	DASARATHPUR /7 /2023 () //
533	ABLAPL/0002116/2023	GHANASHYAM MAHANTA	PITAMBAR JENA	PATNA /22 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
534	ABLAPL/0002117/2023	STATE OF ODISHA MANGARAJ NAYAK	JYOTIRMAYA SAHOO	// KANPUR /22 /2023
		VS	VS	()
535	ABLAPL/0002118/2023	STATE OF ODISHA RAMESH SAHU @ RAMESH CHANDRA SAHU	PRASANNA KUMAR MISHRA	// TARBHA /262 /2022
		VS	VS	()
536	ABLAPL/0002119/2023	STATE OF ODISHA BISWAJIT PUHAN	ARIJEET MISHRA	// INDUASTRIAL,NISA /33 /2023
		VS	VS	()
537	ABLAPL/0002120/2023	STATE OF ODISHA RABIN DAS	SAROJ KUMAR DASH	// BHUBAN /50 /2023
		VS	VS	()
538	ABLAPL/0002121/2023	STATE OF ODISHA SUKANTA KUMAR PATRA	SAROJ KUMAR DASH	// JANKIA P.S. /22 /2023
		VS	VS	()
539	ABLAPL/0002122/2023	STATE OF ODISHA JITENDRA KUMAR SATPATHY @ PINTU	SURYAKANTA DWIBEDI	// KHANTAPADA /169 /2021
		VS	VS	J.M.F.C. BALASORE(RURAL)(Baleshwar)
540	ABLAPL/0002123/2023	STATE OF ODISHA BIDA NAIK @ BIDU NAIK	UMAKANTA BARIK	CT/0000515/2021 SURADA /192 /2019
		VS	VS	J.M.F.C.-CIVIL JUDGE (JD),SORODA(Ganjam)
541	ABLAPL/0002124/2023	STATE OF ODISHA G. SANDEEP KUMAR @ G. SANDIP	SURYAKANTA DWIBEDI	ICC/0000018/2019 JARADA /15 /2023
		VS	VS	()
542	ABLAPL/0002125/2023	STATE OF ODISHA S.K. RAJAK	JYOTIRMAYA SAHOO	// //0
		VS	VS	J.M.F.C.,BARAMBA(Cuttack)
543	ABLAPL/0002126/2023	STATE OF ODISHA BASANTI TANTI	SURYAKANTA DWIBEDI	2(B)CC/0000006/2022 NABARANGAPUR TOWN /85 /2023
		VS	VS	()
544	ABLAPL/0002127/2023	STATE OF ODISHA SHYAM SUNDAR PRADHAN	PRASANNA KUMAR NAYAK (1)	// TUSRA /24 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0002128/2023	STATE OF ODISHA CHINU BARAL @ SMRUTI RANJAN BARAL VS	KSHIROD KUMAR ROUT VS	// RAJKANIKA /115 /2023 ()
546	ABLAPL/0002129/2023	STATE OF ODISHA DEEPAK KUMAR BEHERA VS	SIDHARTHA MISHRA VS	// MURUDA /51 /2023 ()
547	ABLAPL/0002130/2023	STATE OF ODISHA DEEPAK KUMAR BEHERA VS	SIDHARTHA MISHRA VS	// MURUDA /50 /2023 ()
548	ABLAPL/0002131/2023	STATE OF ODISHA CHICKEN @ SUNIL NAIK @ SUNIL NAYAK VS	KEDAR SANKAR SAHU VS	// BALIMI /133 /2022 S.D.J.M.,HINDOL(Dhenkanal) GR/0000381/2022
549	ABLAPL/0002132/2023	STATE OF ODISHA PRIYABRATA SAHOO @ PINTU VS	PARTHA SARATHI NAYAK VS	// TALCHER TOWN /131 /2023 ()
550	ABLAPL/0002133/2023	STATE OF ODISHA SIBU@SHIBA PRASAD NAIK VS	ASUTOSH TRIPATHY VS	// N.T.P.C. /16 /2023 ()
551	ABLAPL/0002134/2023	STATE OF ODISHA GOBARDHANA JENA VS	ASIT KUMAR JENA VS	// TIHIDI /65 /2023 ()
552	ABLAPL/0002135/2023	STATE OF ODISHA AKSHAY KUMAR MAHARANA @ MUNA VS	DIGAMBAR SETHI VS	// KEONJHAR TOWN /40 /2023 ()
553	ABLAPL/0002136/2023	STATE OF ODISHA PRABHANJAN SAHU VS	SURESH KUMAR JENA VS	// KANTAMAL /6 /2023 ()
554	ABLAPL/0002137/2023	STATE OF ODISHA SUSHANTA BUDA @ SUSANTA BUDA VS	SUSANTA KUMAR SAHU VS	// BONAI /29 /2023 ()
555	ABLAPL/0002138/2023	STATE OF ODISHA MILAN @ ABHISHEK NAYAK VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// KAKATAPUR /13 /2019 () //

ORISSA HIGH COURT**FILING REPORT AS ON :27/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
556	ABLAPL/0002139/2023	RABINDRA JENA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KENDRAPARA SADAR /65 /2023 () //
557	ABLAPL/0002140/2023	SHRIDHAR JENA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KENDRAPARA SADAR /65 /2023 () //
558	ABLAPL/0002141/2023	SRIDHAR KUMAR SAHOO VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	//0 () //
559	ABLAPL/0002142/2023	MAGUNI DAS @ MAGUNI CHARAN DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DERABIS /159 /2022 () //
560	ABLAPL/0002143/2023	PABITRA BASTIA VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	KUJANGA /88 /2023 () //
561	ABLAPL/0002144/2023	MAGUNI DAS @ MAGUNI CHARAN DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DERABIS /12 /2023 () //
562	ABLAPL/0002145/2023	KANHA @ RAJESH KUMAR GOCHHAYAT VS STATE OF ODISHA	LAMBODOR ACHARI VS	GANGAPUR (ASKA) /113 /2023 () //
563	ABLAPL/0002146/2023	KALANDI BEHERA VS STATE OF ODISHA	PRASANNA KUMAR BEHERA VS	ASTARANGA MARINE PS /3 /2023 () //
564	ABLAPL/0002147/2023	BHAGABAN MAHAKUR VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	AGALPUR /17 /2023 () //
565	ABLAPL/0002148/2023	VINAY KUMAR SANTUKA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	BADAMBADI /278 /2022 () //
566	ABLAPL/0002149/2023	LAXMIDHAR SAHOO VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	BALIANTA P.S. /63 /2023 () //
567	ABLAPL/0002150/2023	AJAY KUMAR BEHERA	SURESH KUMAR JENA	DASARATHPUR /26 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :27/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
568	ABLAPL/0002151/2023	STATE OF ODISHA JHONSON SHAKTISWAR BARDHAN	DAYANANDA MOHAPATRA	// BHUBAN /54 /2023
		VS	VS	()
569	ABLAPL/0002152/2023	STATE OF ODISHA GUDU@ANJALA@ANJAN SETHY	BISWORANJAN SWAIN	// DHENKANAL SADAR /150 /2023
		VS	VS	()
570	ABLAPL/0002153/2023	STATE OF ODISHA MAHAMMAD SAHBAZ	SOUMYA RANJAN DAS	// / /0
		VS	VS	()
571	ABLAPL/0002154/2023	UNION OF INDIA (RAILWAY) SUBASHISH ROURAY	KOUSIK ANANDA GURU	// CHHENDIPADA /84 /2023
		VS	VS	()
572	ABLAPL/0002155/2023	STATE OF ODISHA RABINDRA MALLIK @ MALIKA	SIDDHARTH GOUTAM DAS	// KAMAKHYANAGAR /59 /2023
		VS	VS	()
573	ABLAPL/0002156/2023	STATE OF ODISHA RASHMI RANJAN CHOUDHURY	SOUBHAGYA KUMAR DASH	// GUNUPUR /16 /2023
		VS	VS	()
574	ABLAPL/0002157/2023	STATE OF ODISHA KALANDI NAIK	ABHISHEK DASH	// TALCHER TOWN /1040 /2022
		VS	VS	()
575	ABLAPL/0002158/2023	STATE OF ODISHA JADU @ RATNAKAR ROUT	SATYA NARAYAN MISHRA (4)	// NAIKANI-DIHI /16 /2023
		VS	VS	()
576	ABLAPL/0002159/2023	STATE OF ODISHA LAXMIPRIYA BHUYAN	BISHNU PRASAD PRADHAN	// SALIPUR /52 /2023
		VS	VS	()
577	ABLAPL/0002160/2023	STATE OF ODISHA YUDHISTIRA MAHAKUR	CHANDAN SAMANTARAY	// AGALPUR /17 /2023
		VS	VS	()
578	ABLAPL/0002161/2023	STATE OF ODISHA JYOTIPRAKASH PANDA	SATYA NARAYAN MISHRA (4)	// GOPALPUR /33 /2023
		VS	VS	()

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FILING REPORT AS ON :27/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
579	ABLAPL/0002162/2023	STATE OF ODISHA S. RAMA RAO VS	BASUDEV PUJARI VS	// GOLANTHARA (BERHAMPUR) /37 /2023 ()
580	ABLAPL/0002163/2023	STATE OF ODISHA AVINASH KUMAR GUPTA VS	SUSANTA KUMAR SAHU VS	// ATTABIRA /69 /2023 ()
581	ABLAPL/0002164/2023	STATE OF ODISHA SUDAM BEHERA VS	RUDRA NARAYAN PARIJA VS	// BASTA /55 /2023 ()
582	ABLAPL/0002165/2023	STATE OF ODISHA BASANTI HIRA VS	PRANAB KUMAR DAS VS	// MOTU /29 /2023 ()
583	ABLAPL/0002166/2023	STATE OF ODISHA J. GAJA VS	LAXMI CHARAN BEHERA VS	// RAMBHA (KHALLIKOTE) /128 /2023 ()
584	ABLAPL/0002167/2023	STATE OF ODISHA DILLIP KUMAR MOHANTY VS	BIJAY JENA VS	// BENTKAR (42 MOUZA) UPD CUTTACK /53 /2023 ()
585	ABLAPL/0002168/2023	STATE OF ODISHA SUBODH SAHU VS	BIJAY JENA VS	// / /0 ()
586	ABLAPL/0002169/2023	STATE OF ODISHA MANORANJAN NAIK VS	SMRUTI RANJAN MOHAPATRA VS	// BALIMI /238 /2022 ()
587	ABLAPL/0002170/2023	STATE OF ODISHA BHAGYA @ BHAGYALATA BEHERA VS	JITENDRA SAMANTARAY VS	// HINJILI (CHATRAPUR) /248 /2017 ()
588	ABLAPL/0002171/2023	STATE OF ODISHA TRILOCHAN BEHERA @ DAKUA VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	// HINJILI (CHATRAPUR) /247 /2017 () //

ORISSA HIGH COURT

MISC CASES FILED on :27/02/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2023 COA/1/2023	HEMANTA SHARMA-MP	RAKESH BEHERA
2	2/2023 COA/2/2023	PRASANTA KUMAR PRADHAN-MP	RAKESH BEHERA
3	3/2023 CONTC(CP)/430/2015	BIBEKANANDA SAHOO-MP	
4	3/2023 COA/3/2023	TRILOCHAN PANDA-MP	RAKESH BEHERA
5	6/2023 CRLLP/10/2023	STATE OF ODISHA-MP	DILIP KUMAR MISRA, A.G.A
6	6/2023 CRP/9/2023	MAMATA PATRO-MP	BIPLAB P.B.BAHALI
7	6/2023 OJC/14605/1997	PRATAP-MP	M/S.B.BAUG
8	7/2023 CRP/10/2023	TARUNKANTA MOHANTY-MP	SUVASHISH PATTANAIAK
9	8/2023 WPCRL/19/2023	MONALIKA SAHOO-MP	SAROJ RANJAN SUBUDHI
10	24/2023 JCRLA/45/2015	GOVINDA HEMBRAM-MP	MRS. ADITI HOTA
11	37/2023 SA/304/1997	MAHADEV-MP	M/S.C.R.MISRA
12	52/2023 WPC(OAC)/2793/2013	SANGRAM KESHARI NAYAK-MP	
13	59/2023 CMAPL/161/2023	SUB-DIVISIONAL OFFICER (TELECOM), B.S.N.L., JALESWAR	ABHIRAM KUMAR MOHANTY
14	60/2023 CMAPL/162/2023	MANAGER, ELECTRICAL, TALCHER ELECTRICAL DIVN., BIKSYAM	ABHIRAM KUMAR SHARMA
15	61/2023 CMAPL/437/2018	SARASWATI PANDA-MP	
16	62/2023 CMAPL/164/2023	AJIT KUMAR PANIGRAHI-MP	SWAPNIL ROY
17	67/2023 RPFAM/62/2023	UTTAM KUMAR NAYAK-MP	MANOJ BIHARI DAS
18	68/2023 RPFAM/62/2023	UTTAM KUMAR NAYAK-MP	MANOJ BIHARI DAS
19	68/2023 CONTC/6685/2022	JAYAKRISHNA BHANJA-MP	
20	69/2023 RVWPET/304/2022	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO.L.PIDUMPA	
21	69/2023 RPFAM/63/2023	DEBIDATTA ACHARYA-MP	ANITA SAHOO
22	69/2023 CONTC/5416/2022	KIRANBALA MOHANTY-MP	
23	70/2023 RVWPET/305/2022	DIVISIONAL MANAGER, M/S.ORIENTAL INSURANCE CO.L.PIDUMPA	
24	70/2023 RPFAM/64/2023	BIJAYA KUMAR PANDA-MP	SUBHRANSU BHUSAN MOHANTY
25	71/2023 RVWPET/304/2022	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO.L.PIDUMPA	
26	71/2023	BIJAYA KUMAR PANDA-MP	SUBHRANSU BHUSAN MOHANTY

27	RPFAM/64/2023 72/2023	DIVISIONAL MANAGER, M/S.ORIENTAL INSURANCE CO. INDIA MP TA	
28	RVWPET/305/2022 78/2023	CHITTA RANJAN MISHRA-MP	ACHYUTANANDA PATTNAIK
29	CRLMP/1988/2022 79/2023	KHIROD KUMAR MOHARANA-MP	PADMAJA PATTNAIK
30	CRLMP/900/2022 80/2023	RAJNIKANT GWAL-MP	PABITRA KUMAR NAYAK
31	CRLMP/421/2023 97/2023	SUJATA BEHERA@GUDDI-MP	SANKARACHARYA CHOUDHURY
32	TRP(C)/82/2023 98/2023	DEBASMITA NAYAK-MP	LALITENDU MISHRA
33	TRP(C)/81/2023 99/2023	SONALI NAYAK-MP	SAMVIT MOHANTY
34	TRP(C)/83/2023 100/2023	KRISHNA PRIYA BARAL-MP	BIBHUTI BHUSAN SWAIN
35	TRP(C)/84/2023 144/2023	KSHETRABASI MEHER-MP	SAMARENDRA MOHANTY
36	CRLREV/93/2023 145/2023	G. KRISHNA @ G. KRISHNAMA-MP	LAMBODOR ACHARI
37	CRLREV/94/2023 146/2023	SILU @ BHASIA SAHOO-MP	RAMANI KANTA PATTANAIAK
38	CRLREV/95/2023 147/2023	SILU @ BHASIA SAHOO-MP	RAMANI KANTA PATTANAIAK
39	CRLREV/95/2023 157/2023	THE LEGAL MANAGER, L AND T LTD.-MP	DINESH KUMAR PATRA
40	FAO/472/2022 158/2023	THE LEGAL MANAGER, L AND T LTD.-MP	DINESH KUMAR PATRA
41	FAO/472/2022 159/2023	MANAGER IN CHARGE, M/S. NATIONAL INSURANCE CO. INDIA MP TA	SUBRAMP SATPATHY
42	FAO/94/2023 160/2023	KD GOLD AND DIAMONDS PRIVATE LIMITED-MP	SAMARENDRA KUMAR MOHANTY
43	FAO/105/2023 161/2023	KD GOLD AND DIAMONDS PRIVATE LIMITED-MP	SAMARENDRA KUMAR MOHANTY
44	FAO/105/2023 187/2023	BHARATI BEHERA-MP	AMITAV TRIPATHY
45	RSA/81/2023 188/2023	PARBATI BEHERA and ORS-MP	M/S.S.P.MISRA
46	RSA/420/2011 189/2023	PARBATI BEHERA and ORS-MP	M/S.S.P.MISRA
47	RSA/420/2011 190/2023	PARBATI BEHERA and ORS-MP	M/S.S.P.MISRA
48	RSA/420/2011 191/2023	PARBATI BEHERA and ORS-MP	M/S.S.P.MISRA
49	RSA/420/2011 192/2023	PARBATI BEHERA and ORS-MP	M/S.S.P.MISRA
50	RSA/420/2011 193/2023	PARBATI BEHERA and ORS-MP	M/S.S.P.MISRA
51	RSA/420/2011 208/2023	JENISH UTHANSINGH-MP	DR. SIMANCHALLA RANJIT
52	CMP/214/2023 209/2023	ARNAPURNA DEVI @ FAKIRMANI DEVI-MP	BHAWANI SANKAR PANIGRAHI
53	CMP/217/2023 210/2023	SUSANTA KUMAR BISWAL-MP	SARATHI JYOTI MOHANTY
54	CMP/218/2023 211/2023	MD.SARWAR @ MD.SARWAR HUSSAIN-MP	PRASANTA KUMAR SATAPATHY
55	CMP/219/2023 212/2023	RAJANI BEHERA-MP	SAMIR KUMAR MISHRA
56	CMP/220/2023 213/2023	DEEPAK KUMAR PRADHAN-MP	AJAYA KUMAR PRADHAN
57	CMP/221/2023 214/2023	KAMAL KUMAR SAHOO-MP	SAMIR KUMAR MISHRA
	CMP/222/2023		

58	215/2023 CMP/223/2023	NIRANJAN NAYAK-MP	PRADEEP KUMAR KHUNTIA
59	216/2023 CMP/224/2023	PRAFULLA KUMAR SAHOO-MP	DEBASIS PANIGRAHI
60	277/2023 MACA/153/2023	SNEHALATA SWAIN-MP	PRADEEP KUMAR MISHRA
61	278/2023 MACA/154/2023	BIJAY KUMAR TRIPATHY-MP	PRADEEP KUMAR MISHRA
62	279/2023 MACA/155/2023	SURENDRA MAHARANA-MP	PRADEEP KUMAR MISHRA
63	280/2023 MACA/156/2023	NIRANJAN PRUSTY-MP	PRADEEP KUMAR MISHRA
64	281/2023 MACA/157/2023	SADANANDA SAHU-MP	PRADEEP KUMAR MISHRA
65	282/2023 MACA/158/2023	PINKI NAYAK-MP	PRADEEP KUMAR MISHRA
66	283/2023 MACA/159/2023	BASANTI PANDA-MP	SATYABHUSAN DAS
67	284/2023 MACA/76/2018	SUBAL CH.SAHU-MP	M/S.B.SINGH
68	285/2023 MACA/75/2022	IFFCO TOKIO G.I.CO. LTD.-MP	JUGALA KISHORE PANDA, S. B DAS,S.S DASH, B. KAR
69	286/2023 MACA/563/2013	MD.SAMIULLA-MP	
70	287/2023 MACA/125/2023	HDFC ERGO GENERAL INSURANCE CO. LTD.-MP	G.P.DUTTA
71	288/2023 MACA/124/2023	HDFC ERGO GENERAL INSURANCE CO. LTD.-MP	G.P.DUTTA
72	289/2023 MACA/126/2023	HDFC ERGO GENERAL INSURANCE CO. LTD.-MP	G.P.DUTTA
73	290/2023 MACA/127/2023	HDFC ERGO GENERAL INSURANCE CO. LTD.-MP	G.P.DUTTA
74	291/2023 MACA/128/2023	HDFC ERGO GENERAL INSURANCE CO. LTD.-MP	G.P.DUTTA
75	292/2023 MACA/133/2022	BRANCH MANAGER, NATIONAL INSURANCE CO. LTD.-MP	G.P.DUTTA
76	293/2023 MACA/160/2023	BABITA NANDA @ MISHRA-MP	ANANGA KUMAR OTA
77	294/2023 MACA/161/2023	ASISAN ANGRIYA-MP	BIRANCHI NARAYAN RATH
78	295/2023 MACA/162/2023	DIVISIONAL MANGER, NATIONAL INSURANCE CO.LTD.-MP	PRASANTA KUMAR MAHALI
79	296/2023 MACA/163/2023	DIVISIONAL MANGER, NATIONAL INSURANCE CO.LTD.-MP	PRASANTA KUMAR MAHALI
80	297/2023 MACA/163/2023	DIVISIONAL MANGER, NATIONAL INSURANCE CO.LTD.-MP	PRASANTA KUMAR MAHALI
81	298/2023 MACA/165/2023	JAYADA KHATUN-MP	AKSHAYA KUMAR SAHOO
82	299/2023 MACA/164/2023	SURESH KUJUR-MP	AKSHAYA KUMAR SAHOO
83	300/2023 MACA/165/2023	JAYADA KHATUN-MP	AKSHAYA KUMAR SAHOO
84	301/2023 MACA/166/2023	GABRIEL KANDULNA-MP	AKSHAYA KUMAR SAHOO
85	302/2023 MACA/167/2023	NEW INDIA ASSURANCE CO. LTD.-MP	PRASANT KUMAR MISHRA (1)
86	303/2023 MACA/167/2023	NEW INDIA ASSURANCE CO. LTD.-MP	PRASANT KUMAR MISHRA (1)
87	304/2023 MACA/670/2022	D.M., ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
88	337/2023 BLAPL/1872/2023	SAKUNTALA NAYAK-MP	AMIYA KUMAR TARAI
89	338/2023	BULU@PRAHALLAD DAS-MP	ADITI HOTA

90	BLAPL/1719/2023 339/2023	GOLAK DIGAL-MP	BISWAJIT MOHAPATRA M/S.CHANDAN MISHRA S.MO
91	BLAPL/8574/2022 340/2023	SRIMAN SRIDHARA DIXIT-MP	SUCHIT KUMAR NAYAK
92	BLAPL/611/2023 341/2023	MANGU @ MANOJ MOHARANA-MP	
93	BLAPL/4215/2022 342/2023	TUNIA BEHERA-MP	ASHIS KUMAR MISHRA
94	BLAPL/10430/2021 343/2023	BIKASH SWAIN-MP	
95	BLAPL/3112/2015 344/2023	SANTOSH PRASAD MISHRA-MP	MANAS CHAND
96	BLAPL/2313/2023 345/2023	SRINIBASH MEHER-MP	ANIRUDHA DAS
97	BLAPL/535/2023 346/2023	LALITA DIGAL-MP	KARTIK CHANDRA TRIPATHY
98	BLAPL/1342/2023 347/2023	PRAMOD TANDIA-MP	
99	BLAPL/6370/2022 474/2023	ARVEEN PANDA-MP	SATYA NARAYAN MISHRA 4
100	ABLAPL/6427/2019 475/2023	BIKRAM SWAIN-MP	
101	ABLAPL/1168/2023 476/2023	AKSHAYA KUMAR BISWAL-MP	
102	ABLAPL/16579/2022 477/2023	SANTOSH DASH @ KUNA DAS-MP	
103	ABLAPL/10972/2022 478/2023	BABAN BISWAL-MP	
104	ABLAPL/13878/2022 479/2023	SEIK RAFIK @ RAFID KHAN-MP	
105	ABLAPL/917/2023 487/2023	PRAVAKAR SWAIN @ SUBUDHI-MP	KODANDA KUMAR BHUYAN
106	CRLA/189/2023 488/2023	PRADEEP DANDASENA-MP	MAHES DAS
107	CRLA/229/2023 489/2023	PRADEEP DANDASENA-MP	MAHES DAS
108	CRLA/229/2023 490/2023	NABA DEHURY-MP	CHITTA RANJAN SAHU
109	CRLA/647/2018 491/2023	HAGURA@PRAMOD BARIK-MP	RITA SINGH
110	CRLA/545/2021 492/2023	HRUSIKESH PASCHIMAKABAT-MP	MONOMOY BASU
111	CRLA/158/2023 493/2023	PRADEEP MOHANTY@BABAJI MOHANTY-MP	PARTHA SARATHI NAYAK
112	CRLA/471/2021 494/2023	PRAMOD KUMAR SAHU-MP	HEMANTA KUMAR MUND
113	CRLA/971/2019 495/2023	JAGA @ SATYADEV PRADHAN-MP	AMULYA RATNA PANDA
114	CRLA/232/2023 496/2023	JAGA @ SATYADEV PRADHAN-MP	AMULYA RATNA PANDA
115	CRLA/232/2023 497/2023	RAMAKANTA PANDA-MP	ANIMESH MOHANTY
116	CRLA/168/2020 498/2023	SESADEV KUDEI-MP	JIBAN RANJAN DASH
117	CRLA/233/2023 499/2023	SESADEV KUDEI-MP	JIBAN RANJAN DASH
118	CRLA/233/2023 500/2023	SARBESWAR BADIA-MP	AMIT KUMAR NATH
119	CRLA/234/2023 501/2023	SARBESWAR BADIA-MP	AMIT KUMAR NATH
120	CRLA/234/2023 744/2023	KIRAN KUMAR PATI-MP	RAJENDRA NARAYAN ROUT
	CRLMC/1079/2023		

121	745/2023 CRLMC/1011/2023	JAGADISH KUMAR NAYAK-MP	KUNAL KUMAR SWAIN
122	746/2023 CRLMC/2959/2022	SAROJ SWAIN@SAROJ KUMAR SWAIN@SAROJ RANJAN SWAIN-MP	
123	747/2023 CRLMC/1086/2023	NAYAN TIBREWAL-MP	ANIRUDHA DAS
124	748/2023 CRLMC/1087/2023	SACHIN SAHU-MP	ANIRUDHA DAS
125	749/2023 CRLMC/1088/2023	TUKUNA SETHY-MP	ANIRUDHA DAS
126	750/2023 CRLMC/1089/2023	LIPENDRA SAHU@LIPUN SAHU-MP	ANIRUDHA DAS
127	751/2023 CRLMC/1090/2023	B.V.U BHASKAR-MP	RAMDAS ACHARY
128	752/2023 CRLMC/1090/2023	B.V.U BHASKAR-MP	RAMDAS ACHARY
129	753/2023 CRLMC/486/2023	RANJEET KUMAR BANERJEE-MP	SOURANSU ROUT
130	754/2023 CRLMC/1081/2023	RASMITA BEHERA-MP	LALITENDU MISHRA
131	755/2023 CRLMC/522/2023	S.SANKAR PATRA-MP	
132	756/2023 CRLMC/1067/2023	SUMIT KUMAR AGARWAL-MP	SUMIT KUMAR MOHANTY
133	757/2023 CRLMC/1067/2023	SUMIT KUMAR AGARWAL-MP	SUMIT KUMAR MOHANTY
134	758/2023 CRLMC/1068/2023	VARSHA AGARWAL-MP	SUMIT KUMAR MOHANTY
135	759/2023 CRLMC/1095/2023	RAMESH CHANDRA DORA-MP	DAYANANDA MOHAPATRA
136	760/2023 CRLMC/1096/2023	PRATIMA DALAI-MP	HEMANT KUMAR MUND
137	761/2023 CRLMC/1098/2023	PRAKASH CHANDRA DALAI@PAKINA-MP	DIPTI REKHA NANDA
138	762/2023 CRLMC/1102/2023	DEEWAKAR SAHOO@DIWAKAR SAHOO-MP	BHARAT BHUSAN ROUSTRAY
139	763/2023 CRLMC/389/2023	MUKESH AGRAWAL-MP	PRASANTA KUMAR ROUSTRAY
140	764/2023 CRLMC/834/2023	NIKHIL PADHI-MP	PRASANTA KUMAR ROUSTRAY
141	765/2023 CRLMC/1108/2023	SOUMITRA MOHAPATRA@SAOUMITRA-MP	CHITTA RANJAN DASH
142	766/2023 CRLMC/1109/2023	SANTOSH BEHERA@SANTOSH KUMAR BEHERA-MP	SOUMYA RANJAN DAS
143	924/2023 WA/370/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
144	925/2023 WA/370/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
145	926/2023 WA/370/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
146	927/2023 WA/371/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA,A.G.A
147	928/2023 WA/371/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA,A.G.A
148	929/2023 WA/371/2023	STATE OF ODISHA-MP	MANOJ KU KHUNTIA,A.G.A
149	930/2023 WA/373/2023	SANJIB KUMAR KHANDAYATRAY-MP	
150	931/2023 WA/372/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
151	932/2023 WA/372/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
152	933/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.

153	WA/372/2023 934/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
154	WA/374/2023 935/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
155	WA/374/2023 936/2023	SONIA PRIYADARSANI PANDA-MP	KUNAL KUMAR SWAIN
156	WA/369/2023 937/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
157	WA/374/2023 938/2023	SONIA PRIYADARSANI PANDA-MP	KUNAL KUMAR SWAIN
158	WA/369/2023 939/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
159	WA/375/2023 940/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
160	WA/375/2023 941/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
161	WA/375/2023 942/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
162	WA/376/2023 943/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
163	WA/376/2023 944/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
164	WA/376/2023 945/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
165	WA/377/2023 946/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
166	WA/377/2023 947/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
167	WA/377/2023 948/2023	BIJAY KUMAR PATTNAIK-MP	NIRANJAN LENKA
168	WA/379/2023 949/2023	REGISTRAR, UTKAL UNIVERSITY-MP	TARANANDA PATTANAYAK
169	WA/381/2023 950/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
170	WA/380/2023 951/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
171	WA/380/2023 952/2023	STATE OF ODISHA-MP	SASWAT DAS, A.G.A.
172	WA/380/2023 953/2023	COMMNR.-CUM- SECY., H AND FW DEPTT.-MP	SASWAT DAS, A.G.A.
173	WA/382/2023 954/2023	COMMNR.-CUM- SECY., H AND FW DEPTT.-MP	SASWAT DAS, A.G.A.
174	WA/382/2023 955/2023	COMMNR.-CUM- SECY., H AND FW DEPTT.-MP	SASWAT DAS, A.G.A.
175	WA/382/2023 2648/2023	DR. TAPA PRAKASH BEHERA-MP	BHABANI SANKAR TRIPATHY (1)
176	WP(C)/6055/2023 2649/2023	SUDHIR KUMAR PATRO-MP	PRASANTA KUMAR MISHRA
177	WP(C)/1385/2023 2650/2023	M/S. KALINGA MINING CORPORATION PVT. LTD.-MP	KSHIROD KUMAR SAHOO
178	WP(C)/6063/2023 2651/2023	PAWAN KUMAR PATRA-MP	SANGRAM KUMAR SINGH
179	WP(C)/6067/2023 2652/2023	PRAVAKAR CHOUDHURY-MP	
180	WP(C)/4381/2023 2653/2023	SRINIVAS SAHU-MP	KAJAL SAHOO
181	WP(C)/6072/2023 2654/2023	AVIRAM LENKA-MP	
182	WP(C)/4383/2023 2655/2023	M/S. DHAMARA ENERGY PVT. LTD.,BBSR-MP	SAROJANANDA MISHRA
183	WP(C)/4747/2023 2656/2023	M/S KMC RKD (JOINT VENTURE)-MP	SIDHANT DWIBEDI
	WP(C)/6077/2023		

184	2657/2023 WP(C)/6079/2023	M/S.SKM INFRAVENTURE PVT.LTD, KEONJHAR-MP	SUSHIL KUMAR PATNAIK
185	2658/2023 WP(C)/6080/2023	KRISHNA CHANDRA DASH-MP	ARUN KUMAR NAYAK
186	2659/2023 WP(C)/1675/2023	MAA TARINI BARTAN BHANDAR, DHENKANAL-MP	SOUMYA MISHRA
187	2660/2023 WP(C)/5503/2023	ROYARAM MUNDA-MP	SOUMYA MISHRA
188	2661/2023 WP(C)/20516/2022	SAKUNTALA SAHOO-MP	
189	2662/2023 WP(C)/2953/2013	NABAGHANA NAYAK-MP	
190	2663/2023 WP(C)/6100/2023	RITA PRIYADARSINI MOHANTY-MP	SRINIVAS MOHANTY
191	2664/2023 WP(C)/18568/2022	LAXMI SILPA KOTINI-MP	
192	2665/2023 WP(C)/21035/2022	BANAMALI JENA-MP	UMAKANT SAHOO
193	2666/2023 WP(C)/7038/2021	DR. BALARAM BAG-MP	ANIMA KUMARI DEI
194	2667/2023 WP(C)/31485/2021	SNIGDHA MISHRA-MP	D.K PATRA, A.K DASH, A. DAS
195	2668/2023 WP(C)/18095/2022	RAJESH KUMAR KAR-MP	MAHESWAR MOHANTY
196	2669/2023 WP(C)/6118/2023	CH. ARUNA @ CHINNARI ARUNA-MP	PRASANNA KUMAR MISHRA
197	2670/2023 WP(C)/27184/2022	DEBASRI KUMAR ROUL-MP	SUBASH CHANDRA PUSPALAKA
198	2671/2023 WP(C)/14000/2022	NABARANGPUR COLLEGE OF PHARMACY-MP	PRADIPTA KUMAR MOHANTY
199	2672/2023 WP(C)/14000/2022	NABARANGPUR COLLEGE OF PHARMACY-MP	PRADIPTA KUMAR MOHANTY
200	2673/2023 WP(C)/6127/2023	PRAFULLA KUMAR SAHOO-MP	BISWAJIT SAHOO
201	2674/2023 WP(C)/14079/2017	CHIEF COMMISSIONER-MP	KSHIROD KUMAR ROUT
202	2675/2023 WP(C)/6135/2023	SANTOSH KUMAR PAL-MP	KRISHNA CHANDRA SAHU
203	2676/2023 WP(C)/6139/2023	OMM CONSTRUCTION, ANGUL-MP	SUBHENDU KUMAR DAS
204	2677/2023 WP(C)/6141/2023	MAMATA PATRA-MP	SAMIR KUMAR MISHRA
205	2678/2023 WP(C)/3935/2023	SUDHAKAR SETHI-MP	
206	2679/2023 WP(C)/6142/2023	GOUTAM RANA-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
207	2680/2023 WP(C)/6145/2023	M/S.PMG MOTORS, BBSR-MP	MADAN MOHAN SWAIN
208	2681/2023 WP(C)/22681/2014	MANOJ KU.PATI-MP	IN PERSON, M/S.ALOK KU.MOHAPATRA, S.N.PATTA
209	2682/2023 WP(C)/4209/2023	BHARAT SANCHAR NIGAM LTD. BBSR-MP	ANIL KUMAR BEHERA
210	2683/2023 WP(C)/6146/2023	SUSANTA KUMAR NAYAK-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
211	2684/2023 WP(C)/4659/2023	SHYAMAPADA BOSE-MP	
212	2685/2023 WP(C)/6148/2023	AMEER KUMAR BEHERA-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
213	2686/2023 WP(C)/6149/2023	PRAVAKAR JENA-MP	UPENDRA KUMAR SAMAL
214	2687/2023 WP(C)/26308/2019	ASHOK KUMR GIRDHARLAL@GIRIDHAR LAL-MP	M/S.TUSAR KUMAR MISHRA
215	2688/2023	RAKESH KUMAR PANDA-MP	DURGESH NARAYAN RATH

216	WP(C)/6163/2023 2689/2023	M/S.B.K.AGRO PRODUCTS PVT LTD. KOLKATA-MP	JAYDEEP PAL
217	WP(C)/6171/2023 2690/2023	KALI PRASAD MALLICK-MP	SANJIB MOHANTY
218	WP(C)/5776/2023 2691/2023	RANJAN KUMAR PATEL-MP	AMITABH MISHRA
219	WP(C)/6182/2023 2692/2023	ABHISEK DAS-MP	TRILOCHAN DASH
220	WP(C)/6184/2023 2693/2023	KHAPURIKACHHAR GAON GANARAJYA GRAM SABHA COMMITTEE, SUNDARGARH-MP	
221	WP(C)/4255/2023 2694/2023	BAIDHAR KHANDEI-MP	TUSHAR KANTI SATAPATHY
222	WP(C)/6191/2023 2695/2023	RAKESH MOHANTY-MP	KARUNAKAR RATH
223	WP(C)/6192/2023 2696/2023	MANAS RANJAN BEHERA-MP	BUDHADEV ROUSTRAY
224	WP(C)/6193/2023 2697/2023	KISHORE KUMAR PATEL-MP	
225	WP(C)/30850/2021 2698/2023	PREMARANJAN SAHOO-MP	
226	WP(C)/30849/2021 2699/2023	SABITA MISHRA-MP	KARUNAKAR RATH
227	WP(C)/6194/2023 2700/2023	NARAYAN DANSANA-MP	M/S.UPENDRA KUMAR SAMAL
228	WP(C)/7421/2018 2701/2023	SUNIL KUMAR PADHI-MP	BIRAJA PRASANNA DAS
229	WP(C)/3689/2023 2702/2023	SANDIPTA KUMAR SAMAL-MP	GYANA RANJAN SETHI
230	WP(C)/6198/2023 2703/2023	RANJITA NAYAK-MP	SANJUKTA PATRA
231	WP(C)/6201/2023 2704/2023	RAKESH KUMAR SWAIN-MP	SIDHESWAR MALLIK
232	WP(C)/6203/2023 2705/2023	NAMITA SINHA-MP	PRADEEP KUMAR KHUNTIA
233	WP(C)/6205/2023 2706/2023	SATYANARAYAN SWAIN-MP	BAIDHAR SAHOO
234	WP(C)/6207/2023 2707/2023	BIJAY KUMAR DALEI-MP	ANIRUDHA DAS
235	WP(C)/6206/2023 2708/2023	NAGEN KUMAR DHAR-MP	DEBENDRA KUMAR DHAR
236	WP(C)/6208/2023 2709/2023	KUMARI CHAUDHURY-MP	PRAFULLA KUMAR RATH
237	WP(C)/6209/2023 2710/2023	ROYAL EDUCATIONAL AND RESEARCH SOCIETY, BERHAMPURAM-MP	
238	WP(C)/6210/2023 2711/2023	ROYAL EDUCATIONAL AND RESEARCH SOCIETY, BERHAMPURAM-MP	
239	WP(C)/6210/2023 2712/2023	AJAY KUMAR MOHANTY-MP	RAJIB RATH
240	WP(C)/6215/2023 2713/2023	AJAY KUMAR MOHANTY-MP	RAJIB RATH
241	WP(C)/6215/2023 2714/2023	SASMITA KAR-MP	BIKRAM KESHARI MOHANTY
242	WP(C)/23051/2022 2715/2023	SUVENDU KUMAR NANDA-MP	BIKRAM KESHARI MOHANTY
243	WP(C)/23012/2022 2716/2023	M/S HANSHANATH FLOUR MILL, CUTTACK-MP	SANTOSH KUMAR KANUNGO
244	WP(C)/6224/2023 2717/2023	M/S. SHIVAM AGGREGATES PVT.LTD.-MP	
245	WP(C)/20448/2019 2718/2023	M/S SANDIP KUMAR PAL, DHENKANAL-MP	UMESH CHANDRA BEHURA
246	WP(C)/6229/2023 2719/2023	NILAKANTHA BEHERA-MP	ABHILASH MISHRA
	WP(C)/6231/2023		

247	2720/2023 WP(C)/6232/2023	M/S.S.K. ASSOCIATES AND S.K. FABRICATION, ANGUL-MP	MESH CHANDRA BEHURA
248	2721/2023 WP(C)/15613/2022	RABINDRA KUMAR SAHOO-MP	SURYAKANTA DASH
249	2722/2023 WP(C)/6234/2023	LAKHYAPATI DANSANA-MP	SAILABALA JENA
250	2723/2023 WP(C)/6235/2023	NABIN KUMAR PATHY-MP	DR. JITENDRA KUMAR LENKA
251	2724/2023 WP(C)/5665/2023	CHITRASEN BEHERA-MP	
252	2725/2023 WP(C)/5667/2023	SAMBHU SABAR-MP	
253	2726/2023 WP(C)/5161/2023	JAYADEV SAHU-MP	
254	2727/2023 WP(C)/6238/2023	PURNA CHANDRA JENA-MP	HRUDANANDA MOHAPATRA
255	2728/2023 WP(C)/6239/2023	MANAS MISHRA-MP	J.K.MISHRA 2
256	2729/2023 WP(C)/6241/2023	RAJASHREE MISHRA-MP	BIDESH RANJAN BEHERA
257	2730/2023 WP(C)/3451/2023	BISMITA PANI-MP	
258	2731/2023 WP(C)/6244/2023	PRATAP KUMAR RAUT-MP	SHIVSANKAR MOHANTY
259	2732/2023 WP(C)/6250/2023	M/S VIBHOR STEEL TUBES P LTD., HARYANA-MP	SANJEEV UDGATA
260	2733/2023 WP(C)/6258/2023	SABITA @ SAUKIN NAIK-MP	DR. SIMANCHALLA RANJIT
261	2734/2023 WP(C)/6260/2023	SASHIKALA SWAIN @ SASHIKALA PRADHAN-MP	BHARAT CHANDRA PANDA
262	2735/2023 WP(C)/6262/2023	M/S.ABHAYA AQUABASE HATCHERIES, PURI-MP	BISHNU PRASAD PRADHAN
263	2736/2023 WP(C)/38013/2020	BISHNU DUTTA PATNAIK-MP	BIMBISAR DASH
264	2737/2023 WP(C)/6264/2023	RAGHUNATH NAIK-MP	RABINDRA NATH PRUSTY
265	2738/2023 WP(C)/6266/2023	MANJU JAJODIA-MP	PAMI RATH
266	2739/2023 WP(C)/6270/2023	KORANATH SWAIN-MP	KAJAL SAHOO
267	2740/2023 WP(C)/6274/2023	M/S SURENDRANATH SWAIN, JAGATSINGHPUR-MP	SUBASH CHANDRA SAHOO
268	2741/2023 WP(C)/6274/2023	M/S SURENDRANATH SWAIN, JAGATSINGHPUR-MP	SUBASH CHANDRA SAHOO